

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :07-12-2022

Date : 07.12.2022										
S.L. No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	11194 0/2022	07.12 .2022	BLAP L- 6899 /202 1	S BISWAPR AKASH	GEN ERA L		Order Dtd. 2022-11-25			(S ea t No -)
2	11194 1/2022	07.12 .2022	CRLM C- 2339 /202 2	SURYANA RAYAN SINGH	GEN ERA L		Order Dtd. 2022-11- 25Petition,Annexure,			(S ea t No -)
3	11194 2/2022	07.12 .2022	WP (C)- 2122 0/20 20	POHAP SINGH KATARIA SECURIT Y AGENCY	GEN ERA L		PetitionAnnexure,Misc.ca se,Counter,Rejoinder,Ent ire Order,Affidavit,			(S ea t No -)
4	11194 3/2022	07.12 .2022	CONT C- 4330 /202 1	POHAP SINGH KATARIA SECURIT Y AGENCY	GEN ERA L		PetitionAnnexure,Misc.ca se,Entire Order,	SHOW CAUSE AND REPLY AFFIDA VIT WITH IA	CONT EMPT	(S ea t No - 1)
5	11194 4/2022	07.12 .2022	WP (C)- 3969 0/20 21	P.K.DAS H	C.O .	COUR T NO. 1	Order Dtd. 2022-12-06			(S ea t No - 1)
6	11194 5/2022	07.12 .2022	WP (C)- 2575 9/20 20	HRUDANA NDA MOHAPAT RA	C.O .	COUR T NO. 1	Order Dtd. 2022-12-05			(S ea t No -)

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7	11194 6/2022	07.12 .2022	WP (C))- 2648 8/20 22	S.SAMAL	C.O .	COUR T NO. 6	Order Dtd. 2022-12-05			(S ea t No - 1)
8	11194 7/2022	07.12 .2022	WP (C))- 2049 9/20 22	A K SWAIN	GEN ERA L		Order Dtd. 2022-10-12			(S ea t No - 1)
9	11194 8/2022	07.12 .2022	WP (C))- 3233 9/20 22	A.K.PAN DA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)
1 0	11194 9/2022	07.12 .2022	WP (C))- 8956 /201 2	N K SEN	GEN ERA L		Order Dtd. 2022-03- 21Petition,Annexure,			(S ea t No - 1)
1 1	11195 0/2022	07.12 .2022	WP (C))- 3865 4/20 20	P K MOHANTY	GEN ERA L		Order Dtd. 2022-11-28			(S ea t No - 1)
1 2	11195 1/2022	07.12 .2022	WP (C))- 3233 7/20 22	A.K.PAN DA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)
1 3	11195 2/2022	07.12 .2022	CONT C- 2141 /202 2	BISWAJI T PARIDA	GEN ERA L		Order Dtd. 2022-11-14			(S ea t No - 1)
1 4	11195 3/2022	07.12 .2022	WP (C))- 3219 4/20 22	A.K.PAN DA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)
1 5	11195 4/2022	07.12 .2022	WP (C))- 3089 7/20	M.M.NAY AK	C.O .	COUR T NO. 3	Order Dtd. 2022-12-06			(S ea t No

			22			OLD				-1)
16	111955/2022	07.12.2022	CONT C-7208/2022	BISWAJI T PARIDA	GENERAL		Order Dtd. 2022-12-01			(Seat No - 1)
17	111956/2022	07.12.2022	CONT C-2829/2022	A K BUDHIA	GENERAL		Entire Order		CONT EMPT	(Seat No - 1)
18	111957/2022	07.12.2022	STRE V-104/2007	P.N.NAYAK	C.O.		Order Dtd. 2022-12-05		CIVIL REVI SION	(Seat No - 4)
19	111958/2022	07.12.2022	WP(C)-10970/2022	J.R.BEHERA	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2022-12-05			(Seat No - 4)
20	111959/2022	07.12.2022	WP(C)-8462/2018	P K RATH	GENERAL		Order Dtd. 2022-12-05		WRIT BRAN CH (DIV ISIO N BENC H)	(Seat No - 103)
21	111960/2022	07.12.2022	WP(C)-10970/2022	B.K.DAS	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2022-12-05			(Seat No - 103)
22	111961/2022	07.12.2022	WP(C)-31648/2022	J.SAHOO	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2022-12-05		WRIT BRAN CH (DIV ISIO N BENC H-2)	(Seat No - 112)
23	111962/2022	07.12.2022	CMP-1179/201	DURMAN CH TURUK	GENERAL			STAY ORDER REQUIS	WRIT BRAN CH-2	(Seat

			7					ITION LETTER OF ADJ KORAPU T TO ORISSA HIGH COURT AND REPLIN G LETTER OF THE ORISSA HIGH COURT (REGIST ER JUDICI AL) TO ADJ KORAPU T		No - 34)
2 4	11196 3/202 2	07.12 .2022	WP (C) - 3165 4/20 22	J.SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-05		WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
2 5	11196 4/202 2	07.12 .2022	WP (C) - 1474 2/20 16	RUDRA NARAYAN SARANGI	GEN ERA L		Order Dtd. 2022-07-07	ORDER DT 20/6/2 022		(S ea t No - 11 2)
2 6	11196 5/202 2	07.12 .2022	WP (C) - 2147 6/20 21	B.K.DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-05		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 2)
2 7	11196 6/202 2	07.12 .2022	WP (C) - 2274 6/20 16	LAXMIDH AR SAHOO	GEN ERA L		Order Dtd. 2017-03-06		WRIT BRAN CH-2	(S ea t No - 7)
2 8	11196 7/202	07.12 .2022	WA- 102/	S.K.RAT H	C.O .	CHIE F	Order Dtd. 2022-11-29			(S ea

	2		2016			JUSTICE'S COURT				t No - 7)
29	111968/2022	07.12.2022	WA-8/2018	P.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-05			(Seat No - 7)
30	111969/2022	07.12.2022	OJC-11529/1997	L.D.SAHOO-A	GENERAL		PetitionAnnexure,Entire Order,Entire Document,Affidavit,			(Seat No - 7)
31	111970/2022	07.12.2022	CRLMP-1558/2022	MANAS PATI	GENERAL		Order Dtd. 2022-08-24			(Seat No - 7)
32	111971/2022	07.12.2022	WA-481/2019	S.P.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-12-05			(Seat No - 7)
33	111972/2022	07.12.2022	CONT C-2135/2019	S.P.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-12-05			(Seat No - 7)
34	111973/2022	07.12.2022	RSA-91/2002	M K NAYAK	GENERAL			TRIAL COURT JUDGEMENT DT 27/11/1996 DECREE PASSED IN TS 27/1985	SECOND APPELLAL	(Seat No - 7)
35	111974/2022	07.12.2022	WP (C) - 18853/2012	B.R.SENAPATI	C.O.		Order Dtd. 2022-12-05			(Seat No - 7)

36	111975/2022	07.12.2022	WPC (OAC) - 2681/2017	P K PATRA	GENERAL		PetitionAnnexure,			(Seat No - 7)
37	111976/2022	07.12.2022	WP (C) - 25757/2020	H.N.MOH APATRA	C.O.	COURT NO. 1	Order Dtd. 2022-12-05			(Seat No - 7)
38	111977/2022	07.12.2022	WP (C) - 19498/2022	B. K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2022-12-05			(Seat No - 7)
39	111978/2022	07.12.2022	WP (C) - 21642/2022	MANORAN JAN PADHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-05			(Seat No - 7)
40	111979/2022	07.12.2022	ABLA PL- 11614/2022	P K PATRA	GENERAL		Petition			(Seat No - 7)
41	111980/2022	07.12.2022	WP (C) - 29937/2022	B.N.SHA DANGI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-23		WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 119)
42	111981/2022	07.12.2022	ABLA PL- 11267/2021	M K SWAIN	GENERAL		Order Dtd. 2021-11-05			(Seat No - 119)
43	111982/2022	07.12.2022	ABLA PL- 5165/2021	JAYAKRI SHNA MOHAPATRA	GENERAL		Order Dtd. 2022-07-12			(Seat No - 119)
4	11198	07.12	WP (C)	B.N.SHA	C.O	CHIE	Order Dtd. 2022-12-05		WRIT	(S

4	3/2022	.2022)- 2994 1/20 22	DANGI	.	F JUST ICE' S COUR T			BRAN CH (DIV ISIO N BENC H-3)	ea t No - 11 9)
4 5	11198 4/2022	07.12 .2022	WP (C)- 2425 8/20 22	D.K.SAH U	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-05			(S ea t No - 11 9)
4 6	11198 5/2022	07.12 .2022	WP (C)- 2692 7/20 22	C R NAYAK	GEN ERA L		Order Dtd. 2022-11-14			(S ea t No - 11 9)
4 7	11198 6/2022	07.12 .2022	WP (C)- 2426 2/20 22	S.K.SAH U	C.O .		Order Dtd. 2022-12-05			(S ea t No - 11 9)
4 8	11198 7/2022	07.12 .2022	WP (C)- 2424 3/20 14	S K SWAIN	GEN ERA L		Order Dtd. 2016-01- 20Judgement Dtd. 2016- 01- 20, Petition, Annexure, Cou nter,	WRIT BRAN CH-3	(S ea t No - 12)	
4 9	11198 8/2022	07.12 .2022	WP (C)- 1981 2/20 09	C R NAYAK	GEN ERA L		Order Dtd. 2016-06-29	WRIT BRAN CH-7	(S ea t No - 5)	
5 0	11198 9/2022	07.12 .2022	WP (C)- 2426 6/20 22	D.K.SAH U	C.O .		Order Dtd. 2022-12-05		(S ea t No - 5)	
5 1	11199 0/2022	07.12 .2022	WP (C)- 1083 7/20 15	M NAYAK	GEN ERA L		Order Dtd. 2022-11-17		(S ea t No - 5)	

52	11199 1/2022	07.12 .2022	WP (C))- 2427 6/20 22	D.K.SAH U	C.O .		Order Dtd. 2022-12-05			(S ea t No - 5)
53	11199 2/2022	07.12 .2022	WP (C))- 2428 3/20 22	D.K.SAH U	C.O .		Order Dtd. 2022-12-05			(S ea t No - 5)
54	11199 3/2022	07.12 .2022	WP (C))- 2428 6/20 22	D.K.SAH U	C.O .		Order Dtd. 2022-12-05			(S ea t No - 5)
55	11199 4/2022	07.12 .2022	WP (C))- 2461 4/20 22	T.K.NAY AK	C.O .	COUR T NO. 3	Order Dtd. 2022-12-05			(S ea t No - 5)
56	11199 5/2022	07.12 .2022	WP (C))- 1885 3/20 22	G C JENA	GEN ERA L		Order Dtd. 2022-11-09			(S ea t No - 5)
57	11199 6/2022	07.12 .2022	WP (C))- 2461 4/20 22	T.K.NAY AK	C.O .	COUR T NO. 3	Order Dtd. 2022-12-05			(S ea t No - 5)
58	11199 7/2022	07.12 .2022	WP (C))- 3033 2/20 22	MOTILAL MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-05			(S ea t No - 5)
59	11199 8/2022	07.12 .2022	CRLA - 327/ 2017	SAILEND RA BISWAL	C.O .	COUR T NO. 22	Order Dtd. 2022-12-05		CRIM INAL APPE AL	(S ea t No - 2)
60	11199 9/2022	07.12 .2022	BLAP L- 2702 /202 2	R. DAS	C.O .	COUR T NO. 7	Order Dtd. 2022-12-05			(S ea t No -

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61	11200 0/2022	07.12 .2022	BLAP L- 2246 /2022	PRATAP SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2022-12-05			(S ea t No - 2)
62	11200 1/2022	07.12 .2022	WPC (O A) - 2558 /2014	MOHAN BEHERA	GEN ERA L		Order Dtd. 2022-09-16			(S ea t No - 2)
63	11200 2/2022	07.12 .2022	ABLA PL- 1627 9/2021	MANOJ KUMAR PANI	C.O .	COUR T NO. 5	Order Dtd. 2022-12-05			(S ea t No - 2)
64	11200 3/2022	07.12 .2022	MATA - 34/2012	S P DAS	GEN ERA L		Order Dtd. 2014-07-04	FIRS T APPE AL	(S ea t No - 2)	
65	11200 4/2022	07.12 .2022	RSA- 590/ 2003	T. K. MOHANTY	C.O .	COUR T NO. 7	Order Dtd. 2022-12-05	SECO ND APPE AL	(S ea t No - 6)	
66	11200 5/2022	07.12 .2022	RSA- 590/ 2003	A. C. JENA	C.O .	COUR T NO. 7	Order Dtd. 2022-12-05	SECO ND APPE AL	(S ea t No - 6)	
67	11200 6/2022	07.12 .2022	WP (C) - 2065 5/2022	SUMANTA DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-10-14			(S ea t No - 6)
68	11200 7/2022	07.12 .2022	CONT C- 2312 /2022	D BISWAL	GEN ERA L		Order Dtd. 2022-11-29			(S ea t No - 6)
69	11200 8/2022	07.12 .2022	TRP (C) - 269/ 2022	A K DORA	GEN ERA L		Order Dtd. 2022-11-01			(S ea t No

										-6)
70	112009/2022	07.12.2022	CRLM C-1362/2022	P K MOHANTY	GENERAL		Order Dtd. 2022-11-12		CRIMINAL MISC - 3 (C.R.L.M.I.S)	(Seat No - 4)
71	112010/2022	07.12.2022	JCRL A-63/2011	K MOHANTY	GENERAL		Order Dtd. 2022-10-28			(Seat No - 4)
72	112011/2022	07.12.2022	WA-139/2022	TANUJA BHOI	GENERAL		Order Dtd. 2022-11-11Appealmemo, Annexure,			(Seat No - 4)
73	112012/2022	07.12.2022	WP (C) - 2144/2009	A PARIDA	GENERAL		Order Dtd. 2013-05-07Petition, Annexure,		WRIT BRANCH-8	(Seat No - 39)
74	112013/2022	07.12.2022	WP (C) - 25987/2022	H K DASH	GENERAL		Order Dtd. 2022-11-04Petition, Annexure, Counter, Affidavit,			(Seat No - 39)
75	112014/2022	07.12.2022	WP (C) - 9320/2014	K MOHANTY	GENERAL		Entire Order		WRIT BRANCH-1	(Seat No - 3)
76	112015/2022	07.12.2022	WP (C) - 3354/2022	TANUJA BHOI	GENERAL		Order Dtd. 2022-02-03Petition,			(Seat No - 3)
77	112016/2022	07.12.2022	WP (C) - 31607/2021	D BISWAL	GENERAL		Order Dtd. 2021-10-08			(Seat No - 3)

78	112017/2022	07.12.2022	WP (C) - 8524/2022	D BISWAL	GENERAL		Order Dtd. 2022-04-20			(Seat No - 3)
79	112018/2022	07.12.2022	WP (C) - 6674/2013	P K BEHERA	GENERAL		PetitionAnnexure,Counter,Entire Order,	WRIT BRANCH-1		(Seat No - 1)
80	112019/2022	07.12.2022	WP (C) - 6673/2013	P K BEHERA	GENERAL		PetitionAnnexure,Counter,Entire Order,			(Seat No - 1)
81	112020/2022	07.12.2022	WP (C) - 32878/2022	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-05			(Seat No - 1)
82	112021/2022	07.12.2022	WP (C) - 18404/2022	S K SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-29			(Seat No - 1)
83	112022/2022	07.12.2022	WP (C) - 32355/2022	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-06			(Seat No - 1)
84	112023/2022	07.12.2022	WP (C) - 9147/2022	B K DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-05		WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 123)
85	112024/2022	07.12.2022	WP (C) - 23354/2022	B K DAS	C.O.	COURT NO. 1	Order Dtd. 2022-12-05		WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 124)
8	11202	07.12	WP (C)	R K	C.O.	CHIEF	Order Dtd. 2022-12-06			(S

6	5/2022	.2022)- 2141 1/20 20	SARANGI	.	F JUST ICE' S COUR T				ea t No - 12 4)
8 7	11202 6/2022	07.12 .2022	WP (C))- 7625 /201 2	K C KAR	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 12 4)
8 8	11202 7/2022	07.12 .2022	CRLA - 462/ 2022	PRADIPT A KUMAR MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 2022-12-06			(S ea t No - 12 4)
8 9	11202 8/2022	07.12 .2022	CRLA - 82/2 020	MR. CHITTAR ANJAN SAHU	C.O .	COUR T NO. 23	Order Dtd. 2023-01-25		CRIM INAL APPE AL	(S ea t No - 4)
9 0	11202 9/2022	07.12 .2022	CRLA - 506/ 2021	G. N. BARIK	C.O .	COUR T NO. 6	Order Dtd. 2022-12-19		CRIM INAL APPE AL	(S ea t No - 1)
9 1	11203 0/2022	07.12 .2022	WP (C))- 3140 6/20 22	A N DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)
9 2	11203 1/2022	07.12 .2022	WP (C))- 3179 8/20 22	A MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)
9 3	11203 2/2022	07.12 .2022	WP (C))- 2397 8/20 22	B K DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06		WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
9	11203	07.12	CRLA	SRINIBA	C.O	COUR	Order Dtd. 2022-12-06			(S

4	3/2022	.2022	- 202/ 2022	SH MOHANTY	.	T NO. 5				ea t No - 10 6)
9 5	11203 4/2022	07.12 .2022	CRLM P- 2347 /202 2	SANTOSH KUMAR MAHANTY	C.O .	COUR T NO. 6	Order Dtd. 2022-12-06			(S ea t No - 10 6)
9 6	11203 5/2022	07.12 .2022	CRLA - 513/ 2020	SUSHANT A KU. SAMANTA RAY	C.O .	COUR T NO. 5	Order Dtd. 2022-12-05		CRIM INAL APPE AL	(S ea t No - 4)
9 7	11203 6/2022	07.12 .2022	CRLA - 46/2 021	SAILEND RA BISWAL	C.O .	COUR T NO. 5	Order Dtd. 2022-12-05		CRIM INAL APPE AL	(S ea t No - 1)
9 8	11203 7/2022	07.12 .2022	WP (C) - 1156 9/20 22	T BAG	C.O .	COUR T NO. 3	Order Dtd. 2022-12-05		WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 3)
9 9	11203 8/2022	07.12 .2022	CRLA - 864/ 2022	M. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022-12-06			(S ea t No - 12 3)
1 0 0	11203 9/2022	07.12 .2022	CRLA - 250/ 2019	A. MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-12-06		CRIM INAL APPE AL	(S ea t No - 6)
1 0 1	11204 0/2022	07.12 .2022	BLAP L- 1049 5/20 22	B. B. ROUT	C.O .	COUR T NO. 11	Order Dtd. 2022-12-06			(S ea t No - 6)
1	11204	07.12	BLAP	SUBAS	C.O	COUR	Order Dtd. 2023-02-08		CRIM	(S

02	1/2022	.2022	L-8751/2022	SAMAL	.	T NO. 11			INAL MISC - 1 (BA IL- 1)	ea t No - 3)
103	112042/2022	07.12.2022	CRLR EV- 135/ 2022	KSHITIS H	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 3)
104	112043/2022	07.12.2022	CRLR EV- 135/ 2022	A. K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11-29			(S ea t No - 3)
105	112044/2022	07.12.2022	OTAP L- 2/20 14	K SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-05			(S ea t No - 3)
106	112045/2022	07.12.2022	WP (C)- 8309 /202 2	PRAKASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2023-01-10		WRIT BRAN CH-1	(S ea t No - 31)
107	112046/2022	07.12.2022	WP (C)- 1118 5/20 19	S. K. BEHERA	C.O .	COUR T NO. 4	Order Dtd. 2022-10-17			(S ea t No - 31)
108	112047/2022	07.12.2022	OTAP L- 3/20 14	K SAHOO	C.O .	COUR T NO. 4	Order Dtd. 2022-12-05			(S ea t No - 31)
109	112048/2022	07.12.2022	WP (C)- 3082 3/20 22	K. K. MOHANTY	C.O .	COUR T NO. 4	Order Dtd. 2023-01-10		WRIT BRAN CH-3	(S ea t No - 14)

110	112049/2022	07.12.2022	OTAP L-4/2014	K SAHOO	C.O.	COURT NO. 4	Order Dtd. 2022-12-05			(Seat No - 14)
111	112050/2022	07.12.2022	WP (C) - 30526/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 4	Order Dtd. 2023-01-02		WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 101)
112	112051/2022	07.12.2022	WP (C) - 17083/2014	RATIKANTA BARIK	C.O.	COURT NO. 4	Order Dtd. 2022-12-05			(Seat No - 101)
113	112052/2022	07.12.2022	ABLA PL-14825/2022	C R DAS	C.O.	COURT NO. 2	Order Dtd. 2022-12-06			(Seat No - 101)
114	112053/2022	07.12.2022	WP (C) - 17498/2022	D. K. DEHURY	C.O.	COURT NO. 1	Order Dtd. 2022-12-06			(Seat No - 101)
115	112054/2022	07.12.2022	WP (C) - 17498/2022	M/S ADITYA NARAYAN DASH, B.K.JEN A	C.O.	COURT NO. 1	Order Dtd. 2022-12-06			(Seat No - 101)
116	112055/2022	07.12.2022	CRLA - 9/2018	SIBA PRASAD SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-12-05		CRIMINAL APPELL	(Seat No - 5)
117	112056/2022	07.12.2022	CRLM P-1278/2022	S. K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022-12-06			(Seat No

			2							-5)
118	112057/2022	07.12.2022	CRLM P-2350/2022	PRASANJIT BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-12-06			(Seat No - 5)
119	112058/2022	07.12.2022	ABLA PL-14828/2022	K R JENA	C.O.	COURT NO. 2	Order Dtd. 2022-12-06	CRIMINAL MISC - 1 (BAIL-1)		(Seat No - 1)
120	112059/2022	07.12.2022	CRLM P-2348/2022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-12-06			(Seat No - 1)
121	112060/2022	07.12.2022	ABLA PL-14832/2022	N C JENA	C.O.	COURT NO. 2	Order Dtd. 2022-12-06	CRIMINAL MISC - 1 (BAIL-1)		(Seat No - 1)
122	112061/2022	07.12.2022	CRLM P-2334/2022	M. R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-12-06			(Seat No - 1)
123	112062/2022	07.12.2022	ABLA PL-14833/2022	N C JENA	C.O.	COURT NO. 2	Order Dtd. 2022-12-06	CRIMINAL MISC - 1 (BAIL-1)		(Seat No - 1)
124	112063/2022	07.12.2022	CRLM P-2345/2022	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2022-12-06			(Seat No - 1)
125	112064/2022	07.12.2022	ABLA PL-14834/2022	NIRANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2022-12-06	CRIMINAL MISC - 1 (BAIL-1)		(Seat No - 1)

									1)	
1 2 6	11206 5/202 2	07.12 .2022	CRLM P- 2340 /202 2	BYOMAKE SH TRIPATH Y	C.O .	COUR T NO. 6	Order Dtd. 2022-12-06			(S ea t No - 1)
1 2 7	11206 6/202 2	07.12 .2022	CRLM P- 2346 /202 2	BYOMAKE SH TRIPATH Y	C.O .	COUR T NO. 6	Order Dtd. 2022-12-06			(S ea t No - 1)
1 2 8	11206 7/202 2	07.12 .2022	ABLA PL- 1485 7/20 22	A K RANA	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06		CRIM INAL MISC - 1 (BA IL- 1)	(S ea t No - 1)
1 2 9	11206 8/202 2	07.12 .2022	CRLM P- 2336 /202 2	P. K. ROUT	C.O .	COUR T NO. 6	Order Dtd. 2022-12-06			(S ea t No - 1)
1 3 0	11206 9/202 2	07.12 .2022	CRLM P- 2335 /202 2	P. K. NAYAK	C.O .	COUR T NO. 6	Order Dtd. 2022-12-06			(S ea t No - 1)
1 3 1	11207 0/202 2	07.12 .2022	CRLM P- 2147 /202 2	SURYAKA NTA DASMOHA PATRA	C.O .	COUR T NO. 6	Order Dtd. 2022-12-06			(S ea t No - 1)
1 3 2	11207 1/202 2	07.12 .2022	ABLA PL- 1485 9/20 22	SARAT DASH	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06		CRIM INAL MISC - 1 (BA IL- 1)	(S ea t No - 1)
1 3 3	11207 2/202 2	07.12 .2022	WPC (OAC) - 3189 /201 4	TAPAN SWAIN	C.O .	COUR T NO. 6	Order Dtd. 2022-11-15			(S ea t No - 1)
1 3	11207 3/202	07.12 .2022	ABLA PL-	SARAT DASH	C.O .	COUR T	Order Dtd. 2022-12-06		CRIM INAL	(S ea

4	2		1486 0/20 22			NO. 2			MISC - 1 (BA IL- 1)	t No - 1)
1 3 5	11207 4/202 2	07.12 .2022	ABLA PL- 1372 4/20 22	G C JENA	C.O .	COUR T NO. 2	Order Dtd. 2022-12-05			(S ea t No - 1)
1 3 6	11207 5/202 2	07.12 .2022	CRLM C- 380/ 2017	JYOTI RANJAN NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2022-12-02			(S ea t No - 1)
1 3 7	11207 6/202 2	07.12 .2022	ABLA PL- 1372 6/20 22	G C JENA	C.O .	COUR T NO. 2	Order Dtd. 2022-12-05			(S ea t No - 1)
1 3 8	11207 7/202 2	07.12 .2022	ABLA PL- 1415 2/20 22	T R DAS	C.O .	COUR T NO. 2	Order Dtd. 2022-12-05			(S ea t No - 1)
1 3 9	11207 8/202 2	07.12 .2022	CRLM P- 2263 /202 2	M D BISWAL	C.O .	COUR T NO. 6	Order Dtd. 2022-12-01			(S ea t No - 1)
1 4 0	11207 9/202 2	07.12 .2022	WPC (OAC) - 2448 /201 4	TAPAN SWAIN	C.O .	COUR T NO. 6	Order Dtd. 2022-11-15			(S ea t No - 1)
1 4 1	11208 0/202 2	07.12 .2022	CRLM P- 2314 /202 2	MADAN DAS	C.O .	COUR T NO. 6	Order Dtd. 2022-12-02			(S ea t No - 1)
1 4 2	11208 1/202 2	07.12 .2022	WPC (OAC) - 2447 /201 4	TAPAN SWAIN	C.O .	COUR T NO. 6	Order Dtd. 2022-11-15			(S ea t No - 1)

143	112082/2022	07.12.2022	WPC (OAC) - 2446/2014	TAPAN SWAIN	C.O.	COURT NO. 6	Order Dtd. 2022-11-15			(Seat No - 1)
144	112083/2022	07.12.2022	WP (C) - 22888/2022	SAK. DORA	C.O.	COURT NO. 20	Order Dtd. 2022-12-22	WRIT BRANCH-5		(Seat No - 22)
145	112084/2022	07.12.2022	CMP-1055/2022	P. K. LENKA	C.O.	COURT NO. 20	Order Dtd. 2022-12-06			(Seat No - 22)
146	112085/2022	07.12.2022	CMP-1055/2022	GIRISH KUMAR SUNDARA Y	C.O.	COURT NO. 20	Order Dtd. 2022-12-06			(Seat No - 22)
147	112086/2022	07.12.2022	CMP-1216/2022	B. K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2022-12-06			(Seat No - 22)
148	112087/2022	07.12.2022	RSA-170/2019	M M PANDA	C.O.	COURT NO. 20	Order Dtd. 2022-12-05	SECOND APPEAL		(Seat No - 5)
149	112088/2022	07.12.2022	CMP-1168/2022	ASHISH KUMAR NAYAK	C.O.	COURT NO. 20	Order Dtd. 2022-12-05			(Seat No - 5)
150	112089/2022	07.12.2022	CRLA - 340/2020	P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-06	CRIMINAL APPEAL		(Seat No - 4)
1	11209	07.12	CMP-	BIJAY	C.O	COUR	Order Dtd. 2022-12-06	WRIT	(S	

51	0/2022	.2022	1191/2022	KUMAR DALEI	.	T NO. 20			BRANCH-2	eat No - 34)
152	112091/2022	07.12.2022	CRLA - 340/2020	P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-06		CRIMINAL APPEAL	(Seat No - 4)
153	112092/2022	07.12.2022	CMP-1224/2022	D. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2022-12-06		WRIT BRANCH-3	(Seat No - 12)
154	112093/2022	07.12.2022	CRLA - 340/2020	P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-06		CRIMINAL APPEAL	(Seat No - 4)
155	112094/2022	07.12.2022	RPFA M-292/2022	P. K. JENA	C.O.	COURT NO. 20	Order Dtd. 2022-12-06			(Seat No - 4)
156	112095/2022	07.12.2022	CRLA - 205/2020	N K SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-06		CRIMINAL APPEAL	(Seat No - 4)
157	112096/2022	07.12.2022	CRLA - 669/2016	K R JENA	C.O.	COURT NO. 22	Order Dtd. 2022-12-05		CRIMINAL APPEAL	(Seat No - 4)
158	112097/2022	07.12.2022	CRLA - 214/2016	S K SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-12-06		CRIMINAL APPEAL	(Seat No - 4)
159	112098/2022	07.12.2022	RSA-283/2019	S MOHARAN A	C.O.	COURT NO. 20	Order Dtd. 2022-12-02		SECOND APPEAL	(Seat No

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1 6 0	11209 9/202 2	07.12 .2022	WP (C) - 2057 5/20 17	D K MOHANTY	C.O .	COUR T NO. 8	Order Dtd. 2022-12-06			(S ea t No - 6)
1 6 1	11210 0/202 2	07.12 .2022	WP (C) - 2057 5/20 17	A K SWAIN	C.O .	COUR T NO. 8	Order Dtd. 2022-12-06			(S ea t No - 6)
1 6 2	11210 1/202 2	07.12 .2022	WP (C) - 2057 7/20 17	D K MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 2022-12-06			(S ea t No - 6)
1 6 3	11210 2/202 2	07.12 .2022	WP (C) - 2057 7/20 17	A K SWAIN	C.O .	COUR T NO. 5	Order Dtd. 2022-12-06			(S ea t No - 6)
1 6 4	11210 3/202 2	07.12 .2022	RPFA M- 174/ 2022	ABINASH SUNDARA Y	C.O .	COUR T NO. 20	Order Dtd. 2022-12-06			(S ea t No - 6)
1 6 5	11210 4/202 2	07.12 .2022	WP (C) - 2057 8/20 17	D K MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 2022-12-06			(S ea t No - 6)
1 6 6	11210 5/202 2	07.12 .2022	WP (C) - 2057 8/20 17	A K SWAIN	C.O .	COUR T NO. 5	Order Dtd. 2022-12-06			(S ea t No - 6)
1 6 7	11210 6/202 2	07.12 .2022	RPFA M- 212/ 2022	JYOTISH RANJAN DAS	C.O .	COUR T NO. 20	Order Dtd. 2022-12-06			(S ea t No - 6)
1 6 8	11210 7/202 2	07.12 .2022	WP (C) - 2057	D K MOHANTY	C.O .	COUR T NO.	Order Dtd. 2022-12-06			(S ea t

			9/20 17			5				No - 6)
1 6 9	11210 8/202 2	07.12 .2022	RPFA M- 227/ 2022	DIGAMBA R SETHI	C.O .	COUR T NO. 20	Order Dtd. 2022-12-06			(S ea t No - 6)
1 7 0	11210 9/202 2	07.12 .2022	WP (C) - 2057 9/20 17	A K SWAIN	C.O .	COUR T NO. 5	Order Dtd. 2022-12-06			(S ea t No - 6)
1 7 1	11211 0/202 2	07.12 .2022	WP (C) - 3179 6/20 22	A MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 6)
1 7 2	11211 1/202 2	07.12 .2022	CRLA - 393/ 2017	B. BEHERA	C.O .	COUR T NO. 7	Order Dtd. 2022-12-05		CRIM INAL APPE AL	(S ea t No - 2)
1 7 3	11211 2/202 2	07.12 .2022	WP (C) - 3256 9/20 22	B DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 2)
1 7 4	11211 3/202 2	07.12 .2022	WP (C) - 3201 3/20 22	R K SARANGI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 2)
1 7 5	11211 4/202 2	07.12 .2022	WP (C) - 3201 3/20 22	R K SARANGI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 2)
1 7 6	11211 5/202 2	07.12 .2022	WP (C) - 3201 3/20 22	R K SARANGI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 2)
1 7 7	11211 6/202	07.12 .2022	JCRL A-	S. K. PAL	C.O .	COUR T	Order Dtd. 2023-03-20		CRIM INAL	(S ea

7	2		108/ 2018			NO. 2 OLD			APPE AL	t No - 4)
1 7 8	11211 7/202 2	07.12 .2022	WP(C))- 3201 3/20 22	R K SARANGI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 4)
1 7 9	11211 8/202 2	07.12 .2022	WPC (OAC) - 1333 /201 6	G. D. SINGH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-20	OA Bran ch		(S ea t No - 1)
1 8 0	11211 9/202 2	07.12 .2022	WP(C))- 3181 4/20 22	S K BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)
1 8 1	11212 0/202 2	07.12 .2022	WP(C))- 3183 2/20 22	S K BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)
1 8 2	11212 1/202 2	07.12 .2022	WP(C))- 3182 3/20 22	S K BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)
1 8 3	11212 2/202 2	07.12 .2022	WP(C))- 3235 8/20 22	A MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)
1 8 4	11212 3/202 2	07.12 .2022	WP(C))- 3235 3/20 22	A MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)
1 8 5	11212 4/202 2	07.12 .2022	WP(C))- 3183 8/20 22	S K BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)
1	11212	07.12	WP(C)	S K	C.O	COUR	Order Dtd. 2022-11-30		WRIT	(S

86	5/2022	.2022)-29772/2022	SAHU	.	T NO. 2 OLD			BRANCH-1	eat No - 4)
187	112126/2022	07.12.2022	JCRLA-45/2016	S K SAMANTARAY	C.O.	COURT NO. 22	Order Dtd. 2022-12-05		CRIMINAL APPEAL	(S eat No - 1)
188	112127/2022	07.12.2022	WP(C)-25381/2022	P K BHUYAN	C.O.	COURT NO. 1	Order Dtd. 2022-11-29			(S eat No - 1)
189	112128/2022	07.12.2022	CONT C-6746/2022	M/S.CHI TTARANJAN PATTANAIK, R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-25			(S eat No - 1)
190	112129/2022	07.12.2022	CONT C-7160/2022	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-02			(S eat No - 1)
191	112130/2022	07.12.2022	WP(C)-29037/2022	SMRUTIRANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-28			(S eat No - 1)
192	112131/2022	07.12.2022	WP(C)-32335/2022	B R SETH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-02			(S eat No - 1)
193	112132/2022	07.12.2022	WP(C)-32192/2022	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-02			(S eat No - 1)
194	112133/2022	07.12.2022	CRLMP-2331/2022	A K BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-12-05		WRIT BRANCH-7	(S eat No - 18)

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195	112134/2022	07.12.2022	WP (C)-25585/2022	M M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-23			(Seat No - 18)
196	112135/2022	07.12.2022	WP (C)-31271/2022	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-24		WRIT BRANCH-7	(Seat No - 44)
197	112136/2022	07.12.2022	WP (C)-17530/2022	B K MISHRA	C.O.	COURT NO. 6	Order Dtd. 2022-12-05			(Seat No - 44)
198	112137/2022	07.12.2022	WPC (OAC)-4053/2011	H S DEO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-05			(Seat No - 44)
199	112138/2022	07.12.2022	WP (C)-19046/2022	A SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-12-05			(Seat No - 44)
200	112139/2022	07.12.2022	WP (C)-19046/2022	R C MUDULI	C.O.	COURT NO. 6	Order Dtd. 2022-12-05			(Seat No - 44)
201	112140/2022	07.12.2022	WP (C)-15886/2022	A SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-12-05			(Seat No - 44)
202	112141/2022	07.12.2022	WP (C)-1841	A SAHOO	C.O.	COURT NO.	Order Dtd. 2022-12-05			(Seat

			2/20 22			6				No - 44)
2 0 3	11214 2/202 2	07.12 .2022	MACA - 931/ 2016	C R NAYAK	C.O T .	COUR T NO. 23	Order Dtd. 2022-12-05			(S ea t No - 44)
2 0 4	11214 3/202 2	07.12 .2022	MACA - 931/ 2016	B R SENPATI	C.O T .	COUR T NO. 23	Order Dtd. 2022-12-05			(S ea t No - 44)
2 0 5	11214 4/202 2	07.12 .2022	MA- 347/ 2001	P K SWAIN	C.O T .	COUR T NO. 15	Order Dtd. 2022-12-05	MISC . APPE AL SEC.	(S ea t No - 2)	
2 0 6	11214 5/202 2	07.12 .2022	MA- 347/ 2001	A SUNDARA Y	C.O T .	COUR T NO. 15	Order Dtd. 2022-12-05	MISC . APPE AL SEC.	(S ea t No - 2)	
2 0 7	11214 6/202 2	07.12 .2022	FAO- 391/ 2022	P K PARIDA	C.O T .	COUR T NO. 23	Order Dtd. 2022-12-05		(S ea t No - 2)	
2 0 8	11214 7/202 2	07.12 .2022	FAO- 391/ 2022	SARAT SWAIN	C.O T .	COUR T NO. 23	Order Dtd. 2022-12-05		(S ea t No - 2)	
2 0 9	11214 8/202 2	07.12 .2022	FAO- 408/ 2022	SARAT SWAIN	C.O T .	COUR T NO. 23	Order Dtd. 2022-12-05		(S ea t No - 2)	
2 1 0	11214 9/202 2	07.12 .2022	CRLM P- 2342 /202 2	R K SARANGI	C.O T .	COUR T NO. 6	Order Dtd. 2022-12-06		(S ea t No - 2)	

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2 1 1	11215 0/202 2	07.12 .2022	CRLM P- 1509 /202 2	R K MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-12-06			(S ea t No - 2)
2 1 2	11215 1/202 2	07.12 .2022	WP (C) - 3573 8/20 21	J SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-05	WRIT BRAN CH-6		(S ea t No - 35)
2 1 3	11215 2/202 2	07.12 .2022	WP (C) - 9191 /202 2	B.K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 35)
2 1 4	11215 3/202 2	07.12 .2022	WP (C) - 8217 /202 2	D.D.MOH ANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 35)
2 1 5	11215 4/202 2	07.12 .2022	WP (C) - 3265 0/20 22	MANAS PATI	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 35)
2 1 6	11215 5/202 2	07.12 .2022	WP (C) - 8217 /202 2	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 35)
2 1 7	11215 6/202 2	07.12 .2022	WP (C) - 9940 /202 2	B.K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 35)
2 1 8	11215 7/202 2	07.12 .2022	WP (C) - 9941 /202	T.K. NAYAK	C.O .	CHIE F JUST ICE'	Order Dtd. 2022-12-01			(S ea t No

			2			S COUR T				- 35)
2 1 9	11215 8/202 2	07.12 .2022	WP (C) - 3265 3/20 22	MANAS PATI	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 35)
2 2 0	11215 9/202 2	07.12 .2022	WP (C) - 9941 /202 2	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 35)
2 2 1	11216 0/202 2	07.12 .2022	WP (C) - 3265 7/20 22	MANAS PATI	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 35)
2 2 2	11216 1/202 2	07.12 .2022	WP (C) - 9952 /202 2	B.K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 35)
2 2 3	11216 2/202 2	07.12 .2022	WA- 476/ 2015	S PRADHAN	GEN ERA L		Order Dtd. 2022-09-26			(S ea t No - 35)
2 2 4	11216 3/202 2	07.12 .2022	WP (C) - 9964 /202 2	B.K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 35)
2 2 5	11216 4/202 2	07.12 .2022	WP (C) - 3266 1/20 22	MANAS PATI	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 35)
2	11216	07.12	WP (C	RABI	C.O	COUR	Order Dtd. 2022-12-06		WRIT	(S

26	5/2022	.2022)- 3310 5/20 22	SAMAL	.	T NO. 22			BRAN CH-5	ea t No - 32)
227	11216 6/2022	07.12 .2022	WP (C)- 3310 7/20 22	S BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 32)
228	11216 7/2022	07.12 .2022	WP (C)- 3310 4/20 22	S BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 32)
229	11216 8/2022	07.12 .2022	WP (C)- 3311 0/20 22	S BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 32)
230	11216 9/2022	07.12 .2022	WP (C)- 3287 9/20 22	NIRANJA N MALLICK	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 32)
231	11217 0/2022	07.12 .2022	BLAP L- 1097 4/20 22	P K DASH	C.O .	COUR T NO. 17	Order Dtd. 2022-12-06			(S ea t No - 32)
232	11217 1/2022	07.12 .2022	BLAP L- 9166 /202 2	B R MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2022-12-05			(S ea t No - 32)
233	11217 2/2022	07.12 .2022	BLAP L- 1097 0/20 22	B K PANDA	C.O .	COUR T NO. 17	Order Dtd. 2022-12-06			(S ea t No - 32)

										32)
2 3 4	11217 3/2022	07.12 .2022	BLAP L- 1096 7/20 22	H N MOHAPAT RA	C.O .	COUR T NO. 17	Order Dtd. 2022-12-06			(S ea t No - 32)
2 3 5	11217 4/2022	07.12 .2022	BLAP L- 1096 5/20 22	S K MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2022-12-06			(S ea t No - 32)
2 3 6	11217 5/2022	07.12 .2022	BLAP L- 1095 8/20 22	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 17	Order Dtd. 2022-12-06			(S ea t No - 32)
2 3 7	11217 6/2022	07.12 .2022	WP (C) - 1069 3/20 22	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 32)
2 3 8	11217 7/2022	07.12 .2022	WP (C) - 3265 2/20 22	MANAS PATI	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 32)
2 3 9	11217 8/2022	07.12 .2022	WP (C) - 1069 7/20 22	B.K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 32)
2 4 0	11217 9/2022	07.12 .2022	WP (C) - 3264 9/20 22	MANAS PATI	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 32)
2 4	11218 0/2022	07.12 .2022	WP (C) -	B.K. DAS	C.O .	CHIE F	Order Dtd. 2022-12-01			(S ea

1	2		1069 9/20 22			JUST ICE' S COUR T				t No - 32)
2 4 2	11218 1/202 2	07.12 .2022	BLAP L- 7705 /202 2	H K PATRA	C.O .	COUR T NO. 17	Order Dtd. 2022-12-06			(S ea t No - 32)
2 4 3	11218 2/202 2	07.12 .2022	WP (C) - 1089 2/20 22	D.P. MISHRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 32)
2 4 4	11218 3/202 2	07.12 .2022	BLAP L- 1015 1/20 22	P K MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2022-12-06			(S ea t No - 32)
2 4 5	11218 4/202 2	07.12 .2022	WP (C) - 1089 2/20 22	B.K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 32)
2 4 6	11218 5/202 2	07.12 .2022	BLAP L- 7713 /202 2	NIRANJA N SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2022-12-06			(S ea t No - 32)
2 4 7	11218 6/202 2	07.12 .2022	BLAP L- 1095 7/20 22	P K MISHRA	C.O .	COUR T NO. 17	Order Dtd. 2022-12-06			(S ea t No - 32)
2 4 8	11218 7/202 2	07.12 .2022	WP (C) - 3273 5/20 22	RABI NARAYAN BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 32)

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2 4 9	11218 8/2022	07.12 .2022	WP (C))- 1106 5/20 22	B.K. DAS	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-12-01		(S ea t No - 32)
2 5 0	11218 9/2022	07.12 .2022	BLAP L- 1095 6/20 22	J BEHERA	C.O .	COURT NO. 17	Order Dtd. 2022-12-06		(S ea t No - 32)
2 5 1	11219 0/2022	07.12 .2022	WP (C))- 3042 1/20 22	S. K. SINGH	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-12-02		(S ea t No - 32)
2 5 2	11219 1/2022	07.12 .2022	WP (C))- 1107 5/20 22	D.P. MISHRA	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-12-01		(S ea t No - 32)
2 5 3	11219 2/2022	07.12 .2022	BLAP L- 1095 5/20 22	R N PANDA	C.O .	COURT NO. 17	Order Dtd. 2022-12-06		(S ea t No - 32)
2 5 4	11219 3/2022	07.12 .2022	WP (C))- 1107 5/20 22	B.K. DAS	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022-12-01		(S ea t No - 32)
2 5 5	11219 4/2022	07.12 .2022	BLAP L- 1095 3/20 22	H K PATRA	C.O .	COURT NO. 17	Order Dtd. 2022-12-06		(S ea t No - 32)
2 5 6	11219 5/2022	07.12 .2022	WP (C))- 1164	B.K. DAS	C.O .	CHIEF JUSTICE'	Order Dtd. 2022-12-01		(S ea t)

			0/20 22			ICE' S COUR T				No - 32)
2 5 7	11219 6/202 2	07.12 .2022	BLAP L- 1095 1/20 22	B P TANGA	C.O .	COUR T NO. 17	Order Dtd. 2022-12-06			(S ea t No - 32)
2 5 8	11219 7/202 2	07.12 .2022	WP (C) - 1203 8/20 22	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 32)
2 5 9	11219 8/202 2	07.12 .2022	BLAP L- 1095 0/20 22	H K PATRA	C.O .	COUR T NO. 17	Order Dtd. 2022-12-06			(S ea t No - 32)
2 6 0	11219 9/202 2	07.12 .2022	WP (C) - 3083 2/20 22	ACHYUTA NANDA PATRNAI K	C.O .	COUR T NO. 1	Order Dtd. 2022-12-05			(S ea t No - 32)
2 6 1	11220 0/202 2	07.12 .2022	BLAP L- 1016 5/20 22	P.CH.SE JPADA	C.O .	COUR T NO. 17	Order Dtd. 2022-12-06			(S ea t No - 32)
2 6 2	11220 1/202 2	07.12 .2022	WP (C) - 1232 8/20 22	B.K.DAS	C.O .	CHIE F JUST ICE' S COUR T				(S ea t No - 32)
2 6 3	11220 2/202 2	07.12 .2022	WP (C) - 3231 4/20 22	B. D. BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-02			(S ea t No - 32)

2 6 4	11220 3/202 2	07.12 .2022	BLAP L- 1015 6/20 22	ASUTOSH MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2022-12-06			(S ea t No - 32)
2 6 5	11220 4/202 2	07.12 .2022	WP (C) - 3082 9/20 22	ACHYUTA NANDA PATtnAI K	C.O .	COUR T NO. 1	Order Dtd. 2022-12-05			(S ea t No - 32)
2 6 6	11220 5/202 2	07.12 .2022	WP (C) - 1288 6/20 22	B.K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 32)
2 6 7	11220 6/202 2	07.12 .2022	BLAP L- 1015 3/20 22	P K MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2022-12-06			(S ea t No - 32)
2 6 8	11220 7/202 2	07.12 .2022	WP (C) - 3082 4/20 22	ACHYUTA NANDA PATtnAI K	C.O .	COUR T NO. 1	Order Dtd. 2022-12-05			(S ea t No - 32)
2 6 9	11220 8/202 2	07.12 .2022	WP (C) - 1455 0/20 22	D.P. MISHRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 32)
2 7 0	11220 9/202 2	07.12 .2022	BLAP L- 1015 2/20 22	P K MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2022-12-06			(S ea t No - 32)
2 7 1	11221 0/202 2	07.12 .2022	WP (C) - 1455 0/20	B.K. DAS	C.O .	CHIE F JUST ICE'	Order Dtd. 2022-12-01			(S ea t No

			22			S COUR T				- 32)
2 7 2	11221 1/202 2	07.12 .2022	WP (C) - 1752 1/20 22	S DASH	C.O .	COUR T NO. 6	Order Dtd. 2022-12-05			(S ea t No - 32)
2 7 3	11221 2/202 2	07.12 .2022	WP (C) - 3252 3/20 22	J. R. KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-06			(S ea t No - 32)
2 7 4	11221 3/202 2	07.12 .2022	WP (C) - 2033 6/20 22	B B RAY	C.O .	COUR T NO. 6	Order Dtd. 2022-12-05			(S ea t No - 32)
2 7 5	11221 4/202 2	07.12 .2022	WP (C) - 1455 2/20 22	D.P. MISHRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 32)
2 7 6	11221 5/202 2	07.12 .2022	WP (C) - 2806 0/20 22	TRILOCH AN BAG	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-02			(S ea t No - 32)
2 7 7	11221 6/202 2	07.12 .2022	WP (C) - 3276 0/20 22	J PRADHAN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06	WRIT BRAN CH (DIV ISIO N BENC H-3)		(S ea t No - 12 3)
2 7 8	11221 7/202 2	07.12 .2022	WP (C) - 2806 0/20 22	UNMESH CHANDRA JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-02			(S ea t No - 12 3)

279	112218/2022	07.12.2022	WP (C)-17520/2022	S DASH	C.O.	COURT NO. 6	Order Dtd. 2022-12-05			(Seat No - 123)
280	112219/2022	07.12.2022	WP (C)-17519/2022	S DASH	C.O.	COURT NO. 6	Order Dtd. 2022-12-05			(Seat No - 123)
281	112220/2022	07.12.2022	CONT C-2829/2022	A. K. BUDHIA	C.O.	COURT NO. 4	Order Dtd. 2023-02-17	CONT EMPT		(Seat No - 1)
282	112221/2022	07.12.2022	WP (C)-24483/2021	A SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-12-05			(Seat No - 1)
283	112222/2022	07.12.2022	WP (C)-24486/2021	A SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-12-05			(Seat No - 1)
284	112223/2022	07.12.2022	MACA - 852/2011	S K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-12-02			(Seat No - 1)
285	112224/2022	07.12.2022	WP (C)-14552/2022	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-01			(Seat No - 1)
286	112225/2022	07.12.2022	MACA - 852/2011	A K BARIK	C.O.	COURT NO. 23	Order Dtd. 2022-12-02			(Seat No - 1)
288	112226/2022	07.12.2022	MACA -	J SAHOO	C.O.	COURT	Order Dtd. 2022-12-02			(Seat No - 1)

7	2		923/ 2013			NO. 1				t No - 1)
2 8 8	11222 7/202 2	07.12 .2022	WP (C) - 1455 4/20 22	D.P. MISHRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 1)
2 8 9	11222 8/202 2	07.12 .2022	WP (C) - 1455 4/20 22	B.K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 1)
2 9 0	11222 9/202 2	07.12 .2022	BLAP L- 6580 /202 2	P K SAHU	C.O .	COUR T NO. 17	Order Dtd. 2022-12-05			(S ea t No - 1)
2 9 1	11223 0/202 2	07.12 .2022	BLAP L- 1262 /202 2	D K JENA	C.O .	COUR T NO. 23	Order Dtd. 2022-12-05			(S ea t No - 1)
2 9 2	11223 1/202 2	07.12 .2022	WP (C) - 1492 7/20 22	DILLIP KU. SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 1)
2 9 3	11223 2/202 2	07.12 .2022	WP (C) - 1683 6/20 22	D.P. MISHRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 1)
2 9 4	11223 3/202 2	07.12 .2022	BLAP L- 7537 /202 2	P SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2022-12-01			(S ea t No - 1)
2 9 5	11223 4/202 2	07.12 .2022	MATA - 141/	SARADA NAYAK	C.O .	COUR T NO.	Order Dtd. 2022-12-05			(S ea t

			2019			2 OLD			No - 1)
2 9 6	11223 5/202 2	07.12 .2022	WP (C))- 1683 6/20 22	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01		(S ea t No - 1)
2 9 7	11223 6/202 2	07.12 .2022	BLAP L- 7637 /202 2	K N SAHOO	C.O .	COUR T NO. 5	Order Dtd. 2022-12-06		(S ea t No - 1)
2 9 8	11223 7/202 2	07.12 .2022	MATA - 141/ 2019	JYOTISH RANJAN DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-05		(S ea t No - 1)
2 9 9	11223 8/202 2	07.12 .2022	BLAP L- 8463 /202 2	J KAMILA	C.O .	COUR T NO. 5	Order Dtd. 2022-12-06		(S ea t No - 1)
3 0 0	11223 9/202 2	07.12 .2022	WP (C))- 1797 2/20 22	D.D.MOH ANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01		(S ea t No - 1)
3 0 1	11224 0/202 2	07.12 .2022	BLAP L- 5336 /202 1	K C LENKA	C.O .	COUR T NO. 5	Order Dtd. 2022-12-06		(S ea t No - 1)
3 0 2	11224 1/202 2	07.12 .2022	WP (C))- 3232 3/20 22	A. K. BISOI	C.O .	COUR T NO. 1	Order Dtd. 2022-12-05		(S ea t No - 1)
3 0 3	11224 2/202 2	07.12 .2022	WP (C))- 1797 2/20 22	DILLIP KU. SAHU	C.O .	CHIE F JUST ICE' S COUR	Order Dtd. 2022-12-01		(S ea t No - 1)

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304	112243/2022	07.12.2022	WP (C)-30827/2022	ACHYUTA NANDA PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2022-12-05		(Seat No - 1)
305	112244/2022	07.12.2022	WP (C)-19288/2022	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-01		(Seat No - 1)
306	112245/2022	07.12.2022	WP (C)-22989/2016	ABINASH SUNDARA Y	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-06		(Seat No - 1)
307	112246/2022	07.12.2022	WP (C)-19474/2022	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-01		(Seat No - 1)
308	112247/2022	07.12.2022	WP (C)-20073/2022	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-01		(Seat No - 1)
309	112248/2022	07.12.2022	WP (C)-20533/2022	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-01		(Seat No - 1)
310	112249/2022	07.12.2022	WP (C)-20611/2022	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-01		(Seat No - 1)
311	112250/2022	07.12.2022	WP (C)-20947/20	B.K. DAS	C.O.	CHIEF JUSTICE'S	Order Dtd. 2022-12-01		(Seat No

			22			S COUR T				- 1)
3 1 2	11225 1/202 2	07.12 .2022	WP (C) - 2157 2/20 22	B.K. DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-12-01			(S ea t No - 1)
3 1 3	11225 2/202 2	07.12 .2022	WP (C) - 7286 /201 4	JYOTI PRAKASH KAR	C.O .	COUR T NO. 1	Order Dtd. 2022-12-06			(S ea t No - 1)
3 1 4	11225 3/202 2	07.12 .2022	WP (C) - 2157 3/20 22	B.K. DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-12-01			(S ea t No - 1)
3 1 5	11225 4/202 2	07.12 .2022	WP (C) - 1945 /200 9	P. K. MISHRA	C.O .	COUR T NO. 9	Order Dtd. 2022-12-06			(S ea t No - 1)
3 1 6	11225 5/202 2	07.12 .2022	BLAP L- 9009 /202 1	S K PADHY	GEN ERA L		Order Dtd. 2022-05-18			(S ea t No - 1)
3 1 7	11225 6/202 2	07.12 .2022	WP (C) - 2281 7/20 22	D.P. MISHRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 1)
3 1 8	11225 7/202 2	07.12 .2022	BLAP L- 5475 /202 2	S K NAYAK	GEN ERA L		Order Dtd. 2022-08-24			(S ea t No - 1)
3 1 9	11225 8/202 2	07.12 .2022	WP (C) - 2281 7/20 22	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 1)

3 2 0	11225 9/202 2	07.12 .2022	WP (C) - 2388 0/20 22	B.K. DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-12-01			(S ea t No - 1)
3 2 1	11226 0/202 2	07.12 .2022	WP (C) - 2675 2/20 22	B.K. DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-12-01			(S ea t No - 1)
3 2 2	11226 1/202 2	07.12 .2022	WP (C) - 3149 4/20 22	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 1)
3 2 3	11226 2/202 2	07.12 .2022	WP (C) - 3216 3/20 22	SANJAY KUMAR SAHU	C.O .	COUR T NO. 22	Order Dtd. 2022-12-05			(S ea t No - 1)
3 2 4	11226 3/202 2	07.12 .2022	WP (C) - 3256 2/20 22	SUBHEND U KUMAR DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 1)
3 2 5	11226 4/202 2	07.12 .2022	WP (C) - 3154 1/20 22	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 1)
3 2 6	11226 5/202 2	07.12 .2022	WP (C) - 3271 2/20 22	JATINDR A KUMAR MOHAPAT RA	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 1)
3 2 7	11226 6/202 2	07.12 .2022	WP (C) - 3154 1/20 22	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-01			(S ea t No - 1)
3 2	11226 7/202	07.12 .2022	WP (C) -	SUBHEND U KUMAR	C.O .	COUR T	Order Dtd. 2022-12-06			(S ea

8	2		3256 4/20 22	DAS		NO. 22				t No - 1)
3 2 9	11226 8/202 2	07.12 .2022	WP (C))- 3277 9/20 22	M. KAR	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 1)
3 3 0	11226 9/202 2	07.12 .2022	WP (C))- 3278 0/20 22	M. KAR	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 1)
3 3 1	11227 0/202 2	07.12 .2022	WP (C))- 3298 3/20 22	SATYA RANJAN PANI	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 1)
3 3 2	11227 1/202 2	07.12 .2022	CMAP L- 392/ 2021	JADUNAT H PRADHAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-05			(S ea t No - 1)
3 3 3	11227 2/202 2	07.12 .2022	CMAP L- 393/ 2021	JADUNAT H PRADHAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-05			(S ea t No - 1)
3 3 4	11227 3/202 2	07.12 .2022	CMAP L- 394/ 2021	JADUNAT H PRADHAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-05			(S ea t No - 1)
3 3 5	11227 4/202 2	07.12 .2022	WP (C))- 3300 9/20 22	M. R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)
3 3 6	11227 5/202 2	07.12 .2022	WP (C))- 3301 8/20 22	M. R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)
3	11227	07.12	WP (C)	TAPAN	C.O	COUR	Order Dtd. 2022-12-06			(S

37	6/2022	.2022)- 3220 8/20 22	SWAIN	.	T NO. 2 OLD				ea t No - 1)
338	11227 7/2022	07.12 .2022	WP(C))- 3282 8/20 22	J. PRADHAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-05			(S ea t No - 1)
339	11227 8/2022	07.12 .2022	ABLA PL- 1069 1/20 22	PRADIPT A BEURA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-09-08			(S ea t No - 1)
340	11227 9/2022	07.12 .2022	RPFA M- 275/ 2018	SARADA NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-12-06			(S ea t No - 1)
341	11228 0/2022	07.12 .2022	WP(C))- 3263 8/20 22	S. K. BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-02			(S ea t No - 1)
342	11228 1/2022	07.12 .2022	WP(C))- 3300 6/20 22	M. R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)
343	11228 2/2022	07.12 .2022	WP(C))- 3251 4/20 22	M. R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)
344	11228 3/2022	07.12 .2022	WP(C))- 3251 2/20 22	M. R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)
345	11228 4/2022	07.12 .2022	WP(C))- 3251 1/20 22	M. R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)

346	112285/2022	07.12.2022	WP (C) - 32508/2022	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-06			(Seat No - 1)
347	112286/2022	07.12.2022	WP (C) - 29219/2022	K. C. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-06			(Seat No - 1)
348	112287/2022	07.12.2022	WP (C) - 38703/2020	K. BADHEI	C.O.	COURT NO. 22	Order Dtd. 2022-12-06			(Seat No - 1)
349	112288/2022	07.12.2022	WP (C) - 1799/2021	KIRTAN BADHEI	C.O.	COURT NO. 22	Order Dtd. 2022-12-06			(Seat No - 1)
350	112289/2022	07.12.2022	WP (C) - 32522/2022	J. R. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-06			(Seat No - 1)
351	112290/2022	07.12.2022	WP (C) - 30279/2022	PRASANT A KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-06			(Seat No - 1)
352	112291/2022	07.12.2022	WP (C) - 20581/2017	D. K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2022-12-06			(Seat No - 1)
353	112292/2022	07.12.2022	WP (C) - 20581/2017	AMIYA KUMAR SWAIN	C.O.	COURT NO. 5	Order Dtd. 2022-12-06			(Seat No - 1)
354	112293/2022	07.12.2022	WP (C) - 20580/2017	D. K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2022-12-06			(Seat No - 1)

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355	112294/2022	07.12.2022	WP (C)-20580/2017	AMIYA KUMAR SWAIN	C.O.	COURT NO. 5	Order Dtd. 2022-12-06			(Seat No - 1)
356	112295/2022	07.12.2022	WP (C)-31750/2022	HAREKRU SHNA DASH	C.O.	COURT NO. 4	Order Dtd. 2022-12-05			(Seat No - 1)
357	112296/2022	07.12.2022	BLAP L-3589/2021	D.ACHAR YA	GENERAL		Order Dtd. 2022-10-18			(Seat No - 1)
358	112297/2022	07.12.2022	ABLA PL-14525/2022	L. RAY	C.O.	COURT NO. 2	Order Dtd. 2022-11-25			(Seat No - 1)
359	112298/2022	07.12.2022	WA-607/2022	JYOTI RANJAN SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-03	WRIT APPEAL		(Seat No - 1)
360	112299/2022	07.12.2022	WP (C)-32221/2022	A K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-06			(Seat No - 1)
361	112300/2022	07.12.2022	WA-608/2022	JYOTI RANJAN SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-03	WRIT APPEAL		(Seat No - 1)
362	112301/2022	07.12.2022	WP (C)-32507/2022	M.R. ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-06			(Seat No - 1)
3	11230	07.12	WP (C)	M.R.	C.O	CHIEF	Order Dtd. 2022-12-06			(S

6 3	2/2022	.2022)- 3250 5/20 22	ROUTRAY	.	F JUST ICE' S COUR T				ea t No - 1)
3 6 4	11230 3/2022	07.12 .2022	WP (C)- 3250 4/20 22	M.R. ROUTRAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-12-06			(S ea t No - 1)
3 6 5	11230 4/2022	07.12 .2022	WP (C)- 3250 1/20 22	M R SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)
3 6 6	11230 5/2022	07.12 .2022	WP (C)- 3250 0/20 22	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)
3 6 7	11230 6/2022	07.12 .2022	WP (C)- 3249 7/20 22	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)
3 6 8	11230 7/2022	07.12 .2022	WP (C)- 3249 1/20 22	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)
3 6 9	11230 8/2022	07.12 .2022	WP (C)- 1107 1/20 22	M PAGAL	C.O .	COUR T NO. 1	Order Dtd. 2022-12-05			(S ea t No - 1)
3 7 0	11230 9/2022	07.12 .2022	WP (C)- 3257 3/20 22	P K LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-05			(S ea t No - 1)
3 7 1	11231 0/2022	07.12 .2022	WP (C)- 3275 6/20	A K JATI	C.O .	COUR T NO. 2	Order Dtd. 2022-12-05			(S ea t No

			22			OLD				-1)
372	112311/2022	07.12.2022	WP(C)-32806/2022	C R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-06			(Seat No - 1)
373	112312/2022	07.12.2022	CRLA-65/2021	GANESH SAHOO	C.O.	COURT NO. 5	Order Dtd. 2022-12-06		CRIMINAL APPEAL	(Seat No - 1)
374	112313/2022	07.12.2022	CRLM C-3485/2022	MADAN DAS	C.O.	COURT NO. 12	Order Dtd. 2022-12-05			(Seat No - 1)
375	112314/2022	07.12.2022	CRLM C-3471/2022	C. R. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2023-01-05			(Seat No - 1)
376	112315/2022	07.12.2022	WP(C)-32613/2022	A K JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-06			(Seat No - 1)
377	112316/2022	07.12.2022	CRLM C-3450/2022	RANJAN KUMAR BEHERA	C.O.	COURT NO. 12	Order Dtd. 2022-12-05			(Seat No - 1)
378	112317/2022	07.12.2022	WP(C)-10657/2022	MRUTYUN JAY PAGAL	C.O.	COURT NO. 1	Order Dtd. 2022-12-05			(Seat No - 1)
379	112318/2022	07.12.2022	WP(C)-32105/2022	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-06			(Seat No - 1)
380	112319/2022	07.12.2022	WP(C)-1066	MRUTYUN JAY PAGAL	C.O.	COURT NO.	Order Dtd. 2022-12-05			(Seat

			5/20 22			1				No - 1)
3 8 1	11232 0/202 2	07.12 .2022	WP (C))- 3242 0/20 22	ASHIS KUMAR MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)
3 8 2	11232 1/202 2	07.12 .2022	WP (C))- 1260 3/20 22	P K MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2022-12-06			(S ea t No - 1)
3 8 3	11232 2/202 2	07.12 .2022	WP (C))- 1066 3/20 22	MRUTYUN JAY PAGAL	C.O .	COUR T NO. 1	Order Dtd. 2022-12-05			(S ea t No - 1)
3 8 4	11232 3/202 2	07.12 .2022	WP (C))- 1107 9/20 22	R K BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-12-05			(S ea t No - 1)
3 8 5	11232 4/202 2	07.12 .2022	WP (C))- 1107 9/20 22	M PAGAL	C.O .	COUR T NO. 1	Order Dtd. 2022-12-05			(S ea t No - 1)
3 8 6	11232 5/202 2	07.12 .2022	WP (C))- 1066 3/20 22	BABITA SAHU	C.O .	COUR T NO. 1	Order Dtd. 2022-12-05			(S ea t No - 1)
3 8 7	11232 6/202 2	07.12 .2022	WP (C))- 1108 0/20 22	M PAGAL	C.O .	COUR T NO. 1	Order Dtd. 2022-12-05			(S ea t No - 1)
3 8 8	11232 7/202 2	07.12 .2022	WP (C))- 1066 6/20 22	MRUTYUN JAY PAGAL	C.O .	COUR T NO. 1	Order Dtd. 2022-12-05			(S ea t No - 1)
3 8	11232 8/202	07.12 .2022	WP (C))-	M PAGAL	C.O .	COUR T	Order Dtd. 2022-12-05			(S ea

9	2		1108 2/20 22			NO. 1				t No - 1)
3 9 0	11232 9/202 02	07.12 .2022	WP (C))- 1067 0/20 22	ASHISH KUMAR NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-12-05			(S ea t No - 1)
3 9 1	11233 0/202 12	07.12 .2022	WP (C))- 1067 0/20 22	MRUTYUN JAY PAGAL	C.O .	COUR T NO. 1	Order Dtd. 2022-12-05			(S ea t No - 1)
3 9 2	11233 1/202 22	07.12 .2022	ABLA PL- 1349 8/20 18	D K JENA	C.O .	COUR T NO. 7	Order Dtd. 2022-12-06			(S ea t No - 1)
3 9 3	11233 2/202 32	07.12 .2022	WP (C))- 1303 7/20 22	B. K. PADHI	C.O .	COUR T NO. 1	Order Dtd. 2022-12-05			(S ea t No - 1)
3 9 4	11233 3/202 42	07.12 .2022	ABLA PL- 4168 /202 2	BALARAM SINGH	C.O .	COUR T NO. 7	Order Dtd. 2022-12-06			(S ea t No - 1)
3 9 5	11233 4/202 52	07.12 .2022	WP (C))- 1303 7/20 22	MRUTYUN JAY PAGAL	C.O .	COUR T NO. 1	Order Dtd. 2022-12-05			(S ea t No - 1)
3 9 6	11233 5/202 62	07.12 .2022	WP (C))- 1109 1/20 22	MRUTYUN JAY PAGAL	C.O .	COUR T NO. 1	Order Dtd. 2022-12-05			(S ea t No - 1)
3 9 7	11233 6/202 72	07.12 .2022	WP (C))- 1109 1/20 22	B. K. PADHI	C.O .	COUR T NO. 1	Order Dtd. 2022-12-05			(S ea t No - 1)
3	11233	07.12	ABLA	A K	C.O	COUR	Order Dtd. 2022-12-06			(S

98	7/2022	.2022	PL-9849/2022	PRADHAN .	T NO. 2 OLD				eat No - 1)
399	112338/2022	07.12.2022	WP (C) - 11093/2022	B. K. PADHI	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-12-05		(Seat No - 1)
400	112339/2022	07.12.2022	CRLM C- 3416/2022	ASUTOSH MOHANTY	C.O .	COURT NO. 12	Order Dtd. 2022-12-05		(Seat No - 1)
401	112340/2022	07.12.2022	ABLA PL- 12081/2021	MADAN DAS	C.O .	COURT NO. 24	Order Dtd. 2022-12-06	CRIMINAL MISC - 3 (CR L.MIS)	(Seat No - 9)
402	112341/2022	07.12.2022	WP (C) - 11093/2022	MRUTYUN JAY PAGAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-12-05		(Seat No - 9)
403	112342/2022	07.12.2022	CRLM C- 3391/2022	A.K. BEHERA	C.O .	COURT NO. 12	Order Dtd. 2022-12-05		(Seat No - 9)
404	112343/2022	07.12.2022	ABLA PL- 12433/2021	MADAN DAS	C.O .	COURT NO. 24	Order Dtd. 2022-12-06	CRIMINAL MISC - 1 (BAIL-1)	(Seat No - 1)
405	112344/2022	07.12.2022	CRLM C- 3341/2022	P.K. MISHRA	C.O .	COURT NO. 12	Order Dtd. 2022-12-05		(Seat No - 1)
406	112345/2022	07.12.2022	BLAP L- 3149/2022	G. SUNDARA	C.O .	COURT NO. 7	Order Dtd. 2022-12-06		(Seat No

			2							-1)
407	112346/2022	07.12.2022	BLAP L-3071/2022	T R DAS	C.O.	COURT NO. 7	Order Dtd. 2022-12-06			(Seat No - 1)
408	112347/2022	07.12.2022	CRLM C-3302/2022	R.K. BARIK	C.O.	COURT NO. 12	Order Dtd. 2022-12-05			(Seat No - 1)
409	112348/2022	07.12.2022	CRLM C-2262/2022	S. SATAPATHY	C.O.	COURT NO. 12	Order Dtd. 2022-12-05	CRIMINAL MISC - 3 (C.R.L.M.I.S)		(Seat No - 2)
410	112349/2022	07.12.2022	BLAP L-3272/2022	H. K. PATRA	C.O.	COURT NO. 7	Order Dtd. 2022-12-06			(Seat No - 2)
411	112350/2022	07.12.2022	BLAP L-3694/2022	NIRANJAN SAHOO	C.O.	COURT NO. 7	Order Dtd. 2022-12-06			(Seat No - 2)
412	112351/2022	07.12.2022	BLAP L-3374/2022	R. K. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2022-12-06			(Seat No - 2)
413	112352/2022	07.12.2022	BLAP L-3596/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2022-12-06			(Seat No - 2)
414	112353/2022	07.12.2022	CRLM C-2255/2022	B.S. SWAIN	C.O.	COURT NO. 12	Order Dtd. 2022-12-05	CRIMINAL MISC - 3 (C.R.L.M.I.S)		(Seat No - 2)
4	11235	07.12	CRLM	A.K.	C.O	COUR	Order Dtd. 2022-12-05			(S

15	4/2022	.2022	C-318/2022	SARANGI	.	T NO. 12				ea t No - 2)
416	112355/2022	07.12.2022	WP(C)-11095/2022	MRUTYUN JAY PAGAL	C.O.	COURT NO. 1	Order Dtd. 2022-12-05			(S ea t No - 2)
417	112356/2022	07.12.2022	CRLM C-2163/2022	MANASI PANDA	C.O.	COURT NO. 12	Order Dtd. 2022-12-05			(S ea t No - 2)
418	112357/2022	07.12.2022	WP(C)-11095/2022	B. L. TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2022-12-05			(S ea t No - 2)
419	112358/2022	07.12.2022	CRLM C-3421/2022	S.P. PANDA	C.O.	COURT NO. 12	Order Dtd. 2022-12-05			(S ea t No - 2)
420	112359/2022	07.12.2022	WP(C)-11077/2022	MRUTYUN JAY PAGAL	C.O.	COURT NO. 1	Order Dtd. 2022-12-05			(S ea t No - 2)
421	112360/2022	07.12.2022	CRLM C-3618/2022	J. PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2022-12-05			(S ea t No - 2)
422	112361/2022	07.12.2022	WP(C)-11077/2022	BABITA SAHU	C.O.	COURT NO. 1	Order Dtd. 2022-12-05			(S ea t No - 2)
423	112362/2022	07.12.2022	CRLM C-3610/2022	P.S. DAS	C.O.	COURT NO. 12	Order Dtd. 2022-12-05			(S ea t No - 2)

4 2 4	11236 3/202 2	07.12 .2022	WP (C))- 1108 7/20 22	SRIKANT A BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-12-05			(S ea t No - 2)
4 2 5	11236 4/202 2	07.12 .2022	CRLM C- 3452 /202 2	A. MOHANTY	C.O .	COUR T NO. 12	Order Dtd. 2022-12-05			(S ea t No - 2)
4 2 6	11236 5/202 2	07.12 .2022	WP (C))- 1108 7/20 22	MRUTYUN JAY PAGAL	C.O .	COUR T NO. 1	Order Dtd. 2022-12-05			(S ea t No - 2)
4 2 7	11236 6/202 2	07.12 .2022	WP (C))- 1108 4/20 22	MRUTYUN JAY PAGAL	C.O .	COUR T NO. 1	Order Dtd. 2022-12-05			(S ea t No - 2)
4 2 8	11236 7/202 2	07.12 .2022	CRLM C- 3587 /202 2	H.K. PATRA	C.O .	COUR T NO. 12	Order Dtd. 2022-12-05			(S ea t No - 2)
4 2 9	11236 8/202 2	07.12 .2022	CRLM C- 3592 /202 2	A. DAS	C.O .	COUR T NO. 12	Order Dtd. 2022-12-05			(S ea t No - 2)
4 3 0	11236 9/202 2	07.12 .2022	CRLM C- 3595 /202 2	KSHIEIS H	C.O .	COUR T NO. 12	Order Dtd. 2022-12-05			(S ea t No - 2)
4 3 1	11237 0/202 2	07.12 .2022	CRLM C- 3594 /202 2	K. SHIEISH	C.O .	COUR T NO. 12	Order Dtd. 2022-12-05			(S ea t No - 2)
4 3 2	11237 1/202 2	07.12 .2022	BLAP L- 3559 /202 2	ASUTOSH MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-12-06			(S ea t No - 2)

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4 3 3	11237 2/202 2	07.12 .2022	BLAP L- 6196 /202 2	J. PRADHAN	C.O .	COUR T NO. 17	Order Dtd. 2022-12-06			(S ea t No - 2)
4 3 4	11237 3/202 2	07.12 .2022	BLAP L- 6196 /202 2	SUVENDU BARIK	C.O .	COUR T NO. 17	Order Dtd. 2022-12-06			(S ea t No - 2)
4 3 5	11237 4/202 2	07.12 .2022	BLAP L- 1095 4/20 21	S.K.BHA NJADEO	C.O .	COUR T NO. 23	Order Dtd. 2022-12-06			(S ea t No - 2)
4 3 6	11237 5/202 2	07.12 .2022	WP (C)- 1499 5/20 22	R. K. MOHAPAT RA	C.O .	COUR T NO. 11	Order Dtd. 2022-12-05			(S ea t No - 2)
4 3 7	11237 6/202 2	07.12 .2022	BLAP L- 1040 2/20 22	R.K. BARIK	C.O .	COUR T NO. 11	Order Dtd. 2022-12-06			(S ea t No - 2)
4 3 8	11237 7/202 2	07.12 .2022	WP (C)- 1499 5/20 22	MANGUL NAIK	C.O .	COUR T NO. 11	Order Dtd. 2022-12-05			(S ea t No - 2)
4 3 9	11237 8/202 2	07.12 .2022	CRLA - 444/ 2022	P.N. NAYAK	C.O .	COUR T NO. 5	Order Dtd. 2022-12-06			(S ea t No - 2)
4 4 0	11237 9/202 2	07.12 .2022	CRLA - 290/ 2022	C.R. KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-06			(S ea t No - 2)
4 4 1	11238 0/202 2	07.12 .2022	CRLA - 524/ 2022	NIRANJA N HARICHA NDAN	C.O .	COUR T NO. 5	Order Dtd. 2022-12-06			(S ea t No

										- 2)
4 4 2	11238 1/2022	07.12 .2022	WP (C))- 1134 2/20 04	RAJAT DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 2)
4 4 3	11238 2/2022	07.12 .2022	CRLA - 674/ 2022	B.B. ROUT	C.O .	COUR T NO. 5	Order Dtd. 2022-12-06			(S ea t No - 2)
4 4 4	11238 3/2022	07.12 .2022	WP (C))- 5052 /202 2	AJAY KUMAR NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-05-05			(S ea t No - 2)
4 4 5	11238 4/2022	07.12 .2022	CRLA - 443/ 2022	P.N. NAYAK	C.O .	COUR T NO. 5	Order Dtd. 2022-12-06			(S ea t No - 2)
4 4 6	11238 5/2022	07.12 .2022	WP (C))- 3276 9/20 22	A. KALASH	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 2)
4 4 7	11238 6/2022	07.12 .2022	WP (C))- 3269 1/20 22	SARAT KUMAR PRADHAN	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 2)
4 4 8	11238 7/2022	07.12 .2022	WP (C))- 3269 2/20 22	SARAT KUMAR PRADHAN	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 2)
4 4 9	11238 8/2022	07.12 .2022	WP (C))- 3268 9/20 22	RAMAKAN T MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06	WRIT BRAN CH-7		(S ea t No - 48)
4 5	11238 9/2022	07.12 .2022	WP (C))-	R. K. SARANGI	C.O .	COUR T	Order Dtd. 2022-12-06			(S ea

0	2		3259 9/20 22			NO. 22				t No - 48)
4 5 1	11239 0/202 2	07.12 .2022	WP (C) - 3302 9/20 22	B. P. TANGA	C.O .	COUR T NO. 22	Order Dtd. 2023-01-11		WRIT BRAN CH-4	(S ea t No - 37)
4 5 2	11239 1/202 2	07.12 .2022	WP (C) - 9259 /200 9	R. B. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 37)
4 5 3	11239 2/202 2	07.12 .2022	WP (C) - 9260 /200 9	R. B. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 37)
4 5 4	11239 3/202 2	07.12 .2022	WP (C) - 9261 /200 9	R. B. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 37)
4 5 5	11239 4/202 2	07.12 .2022	WP (C) - 9262 /200 9	R. B. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 37)
4 5 6	11239 5/202 2	07.12 .2022	WP (C) - 9263 /200 9	R. B. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 37)
4 5 7	11239 6/202 2	07.12 .2022	WP (C) - 9264 /200 9	R. B. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06		WRIT BRAN CH-3	(S ea t No - 33

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4 5 8	11239 7/202 2	07.12 .2022	WP (C))- 9265 /200 9	R. B. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 33)
4 5 9	11239 8/202 2	07.12 .2022	WP (C))- 9266 /200 9	R. B. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 33)
4 6 0	11239 9/202 2	07.12 .2022	WP (C))- 9267 /200 9	R. B. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 33)
4 6 1	11240 0/202 2	07.12 .2022	WP (C))- 9268 /200 9	R. B. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 33)
4 6 2	11240 1/202 2	07.12 .2022	WP (C))- 9269 /200 9	R. B. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 33)
4 6 3	11240 2/202 2	07.12 .2022	WP (C))- 9270 /200 9	R. B. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022-12-06			(S ea t No - 33)
4 6 4	11240 3/202 2	07.12 .2022	WP (C))- 1494 /200 9	K. DANG	C.O .	COUR T NO. 20	Order Dtd. 2022-12-06			(S ea t No - 33)
4 6 5	11240 4/202 2	07.12 .2022	WP (C))- 4170	B.D.BIS WALA	C.O .	COUR T NO.				(S ea t

			9/20 21			2 OLD				No - 33)
4 6 6	11240 5/202 2	07.12 .2022	RSA- 50/2 018	SARADA NAYAK	GEN ERA L		Judgement Dtd. 2022-10- 20Last Order,			(S ea t No - 33)
4 6 7	11240 6/202 2	07.12 .2022	WP (C) - 3217 8/20 22	S K BEHERA	GEN ERA L		Order Dtd. 2022-12-06			(S ea t No - 33)
4 6 8	11240 7/202 2	07.12 .2022	WP (C) - 9585 /202 2	NIRANJA N SAHOO	GEN ERA L		Order Dtd. 2022-10-10			(S ea t No - 33)
4 6 9	11240 8/202 2	07.12 .2022	WP (C) - 3217 7/20 22	S K BEHERA	GEN ERA L		Order Dtd. 2022-12-06			(S ea t No - 33)
4 7 0	11240 9/202 2	07.12 .2022	WP (C) - 3210 5/20 22	S K BEHERA	GEN ERA L		Order Dtd. 2022-12-06			(S ea t No - 33)
4 7 1	11241 0/202 2	07.12 .2022	WP (C) - 3151 7/20 22	S K BEHERA	GEN ERA L		Order Dtd. 2022-12-06			(S ea t No - 33)
4 7 2	11241 1/202 2	07.12 .2022	WP (C) - 3088 0/20 22	S K BEHERA	GEN ERA L		Order Dtd. 2022-12-06			(S ea t No - 33)

4 7 3	11241 2/202 2	07.12 .2022	WP(C))- 3147 6/20 22	S K BEHERA	GEN ERA L		Order Dtd. 2022-12-06			(S ea t No - 33)
4 7 4	11241 3/202 2	07.12 .2022	WP(C))- 3151 5/20 22	S K BEHERA	GEN ERA L		Order Dtd. 2022-12-06			(S ea t No - 33)
4 7 5	11241 4/202 2	07.12 .2022	WP(C))- 1173 2/20 19	S K BEHERA	GEN ERA L		Order Dtd. 2022-11-28			(S ea t No - 33)
4 7 6	11241 5/202 2	07.12 .2022	WP(C))- 1015 1/20 19	S K BEHERA	GEN ERA L		Order Dtd. 2022-11-22			(S ea t No - 33)
4 7 7	11241 6/202 2	07.12 .2022	WP(C))- 2247 1/20 11	S K BEHERA	GEN ERA L		Order Dtd. 2012-11-16	WRIT BRAN CH-5		(S ea t No - 47)
4 7 8	11241 7/202 2	07.12 .2022	WP(C))- 1322 2/20 10	S K BEHERA	GEN ERA L		Order Dtd. 2010-10-04	WRIT BRAN CH-5		(S ea t No - 47)
4 7 9	11241 8/202 2	07.12 .2022	WP(C))- 1322 1/20 10	S K BEHERA	GEN ERA L		Order Dtd. 2010-10-04	WRIT BRAN CH-5		(S ea t No - 47)
4 8 0	11241 9/202 2	07.12 .2022	WP(C))- 3217 9/20	S K BEHERA	GEN ERA L		Order Dtd. 2022-12-06			(S ea t No

			22							-47)
481	112420/2022	07.12.2022	WP(C)-2265/2017	P K LENKA	GENERAL		Order Dtd. 2017-03-20 Petition, Annexure,		WRIT BRANCH-8	(Seat No - 43)
482	112421/2022	07.12.2022	WPC(OAC)-1889/2018	M R SAHOO	GENERAL		Order Dtd. 2022-09-19			(Seat No - 43)
483	112422/2022	07.12.2022	CMAPL-94/2004	S R SWAIN	GENERAL		Skech Map		M.J.C.	(Seat No - 3)
484	112423/2022	07.12.2022	FA-318/1990	D N SAHOO	GENERAL		Judgement Dtd. 2002-12-09		FIRST APPEAL	(Seat No - 1)
485	112424/2022	07.12.2022	CRLMC-3093/2022	A SAHU	GENERAL		Order Dtd. 2022-11-24			(Seat No - 1)
486	112425/2022	07.12.2022	CONT C-4900/2022	M PANDA	GENERAL		Order Dtd. 2022-11-25			(Seat No - 1)
487	112426/2022	07.12.2022	WP(C)-33011/2022	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-06		WRIT BRANCH-4	(Seat No - 37)
488	112427/2022	07.12.2022	CONT C-4898/2022	M PANDA	GENERAL		Order Dtd. 2022-11-25			(Seat No -

										37)
489	112428/2022	07.12.2022	WP(C)-33015/2022	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-06		WRIT BRANCH-4	(Seat No - 37)
490	112429/2022	07.12.2022	WP(C)-33017/2022	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-06		WRIT BRANCH-4	(Seat No - 37)
491	112430/2022	07.12.2022	CONT C-1670/2022	M PANDA	GENERAL		Order Dtd. 2022-11-25			(Seat No - 37)
492	112431/2022	07.12.2022	WP(C)-33024/2022	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-06		WRIT BRANCH-4	(Seat No - 37)
493	112432/2022	07.12.2022	CONT C-1669/2022	M PANDA	GENERAL		Order Dtd. 2022-11-25			(Seat No - 37)
494	112433/2022	07.12.2022	WP(C)-32918/2022	BISHNUP RIYA PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-06			(Seat No - 37)
495	112434/2022	07.12.2022	CONT C-1668/2022	M PANDA	GENERAL		Order Dtd. 2022-11-25			(Seat No - 37)
499	112435/2022	07.12.2022	WP(C)-	A. MOHANTY	C.O.	CHIEF	Order Dtd. 2022-12-06			(Sea

6	2		3290 1/20 22			JUST ICE' S COUR T				t No - 37)
4 9 7	11243 6/202 2	07.12 .2022	CONT C- 1667 /202 2	M PANDA	GEN ERA L		Order Dtd. 2022-11-25			(S ea t No - 37)
4 9 8	11243 7/202 2	07.12 .2022	WP (C) - 3031 3/20 22	PRATAP KUMAR BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 37)
4 9 9	11243 8/202 2	07.12 .2022	WP (C) - 1471 8/20 15	HARIHAR SUNDARA	GEN ERA L		Order Dtd. 2022-05-06			(S ea t No - 37)
5 0 0	11243 9/202 2	07.12 .2022	WP (C) - 3299 8/20 22	M. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06	WRIT BRAN CH-2		(S ea t No - 7)
5 0 1	11244 0/202 2	07.12 .2022	WPC (OAC) - 1219 /201 9	M D BISWAL	GEN ERA L		Order Dtd. 2022-08-04			(S ea t No - 7)
5 0 2	11244 1/202 2	07.12 .2022	OJC- 5732 /200 1	S.B.UDG ATA	GEN ERA L		CounterAffidavit,			(S ea t No - 7)
5 0 3	11244 2/202 2	07.12 .2022	WA- 445/ 2014	GOPINAT H BARIK	GEN ERA L		Order Dtd. 2022-09-22			(S ea t No - 7)
5 0 4	11244 3/202 2	07.12 .2022	CMP- 871/ 2022	GOPINAT H BARIK	GEN ERA L		Order Dtd. 2022-09-08			(S ea t

										No-7)
505	11244 4/2022	07.12 .2022	WP(C))- 1886 1/20 08	DILLIP ROY	GEN ERA L		Order Dtd. 2022-12-02			(S ea t No - 7)
506	11244 5/2022	07.12 .2022	WP(C))- 1886 7/20 08	DILLIP ROY	GEN ERA L		Order Dtd. 2022-12-02			(S ea t No - 7)
507	11244 6/2022	07.12 .2022	WP(C))- 1953 2/20 10	P K MISHRA	GEN ERA L		Order Dtd. 2019-08-06			(S ea t No - 7)
508	11244 7/2022	07.12 .2022	WP(C))- 7929 /201 1	S.B.UDG ATA	GEN ERA L		Misc.case	MISC NO 7924/1 1	WRIT BRAN CH-3	(S ea t No - 12)
509	11244 8/2022	07.12 .2022	CONT C- 4741 /202 2	HARIHAR SUNDARA	GEN ERA L		Order Dtd. 2022-11-17			(S ea t No - 12)
510	11244 9/2022	07.12 .2022	MACA - 41/2 021	K C NAYAK	GEN ERA L		Order Dtd. 2022-11-23			(S ea t No - 12)
511	11245 0/2022	07.12 .2022	CRLM P- 1659 /202 2	K C PANDA	GEN ERA L		Order Dtd. 2022-11-29			(S ea t No - 12)
512	11245 1/2022	07.12 .2022	WPC(OA))- 1891 /201	R K MAHABHO I	GEN ERA L		Order Dtd. 2022-08-17			(S ea t No

			4							-12)
513	112452/2022	07.12.2022	WP(C)-20589/2022	UMAKANTA CHHOTRAY	C.O.	COURT NO. 6	Order Dtd. 2022-12-06			(Seat No - 12)
514	112453/2022	07.12.2022	WP(C)-24249/2022	B BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-12-06			(Seat No - 12)
515	112454/2022	07.12.2022	WP(C)-24249/2022	B MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-12-06			(Seat No - 12)
516	112455/2022	07.12.2022	WP(C)-41861/2021	R K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-06	WRIT BRANCH-1		(Seat No - 1)
517	112456/2022	07.12.2022	WP(C)-32157/2022	P C BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-06			(Seat No - 1)
518	112457/2022	07.12.2022	WP(C)-31687/2022	PRATIK DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-06	WRIT BRANCH-3		(Seat No - 13)
519	112458/2022	07.12.2022	WP(C)-18283/2022	B B RAY	C.O.	COURT NO. 11	Order Dtd. 2022-12-06			(Seat No - 13)
520	112459/2022	07.12.2022	WP(C)-3158	A. PATTA NAIK	C.O.	COURT NO.	Order Dtd. 2022-12-06			(Seat

			9/20 22			3 OLD			No - 13)
5 2 1	11246 0/202 2	07.12 .2022	CONT C- 6641 /202 2	SWAPNA SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06		(S ea t No - 13)
5 2 2	11246 1/202 2	07.12 .2022	CONT C- 6640 /202 2	SWAPNA SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06		(S ea t No - 13)
5 2 3	11246 2/202 2	07.12 .2022	WP (C) - 2843 2/20 22	A P SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06		(S ea t No - 13)
5 2 4	11246 3/202 2	07.12 .2022	WP (C) - 1559 9/20 22	UMAKANT A CHHOTRA Y	C.O .	COUR T NO. 6	Order Dtd. 2022-12-06		(S ea t No - 13)
5 2 5	11246 4/202 2	07.12 .2022	WP (C) - 1721 7/20 22	TAPAN SWAIN	C.O .	COUR T NO. 6	Order Dtd. 2022-12-06		(S ea t No - 13)
5 2 6	11246 5/202 2	07.12 .2022	WP (C) - 3096 6/20 22	LOKANAT H DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06		(S ea t No - 13)
5 2 7	11246 6/202 2	07.12 .2022	WP (C) - 1582 2/20 22	L RAY	C.O .	COUR T NO. 6	Order Dtd. 2022-12-06		(S ea t No - 13)

5 2 8	11246 7/202 2	07.12 .2022	WP (C))- 3284 9/20 22	A PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 13)
5 2 9	11246 8/202 2	07.12 .2022	WP (C))- 3284 7/20 22	A PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 13)
5 3 0	11246 9/202 2	07.12 .2022	WP (C))- 3284 5/20 22	A PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 13)
5 3 1	11247 0/202 2	07.12 .2022	WP (C))- 3284 4/20 22	A PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 13)
5 3 2	11247 1/202 2	07.12 .2022	ABLA PL- 1446 4/20 22	SAMBEET PATTANA YAK	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No - 13)
5 3 3	11247 2/202 2	07.12 .2022	ABLA PL- 1486 4/20 22	B R MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No - 13)
5 3 4	11247 3/202 2	07.12 .2022	ABLA PL- 1486 3/20 22	SAMIR BARIK	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No - 13)
5 3 5	11247 4/202 2	07.12 .2022	ABLA PL- 1486 1/20	BIBEKAN ANDA MAHAPAT RA	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06	CRIM INAL MISC -	(S ea t No	

			22						1 (BA IL- 1)	- 1)
5 3 6	11247 5/202 2	07.12 .2022	ABLA PL- 1485 6/20 22	GANESH SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No - 1)
5 3 7	11247 6/202 2	07.12 .2022	ABLA PL- 1485 3/20 22	MADAN DAS	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06		CRIM INAL MISC - 1 (BA IL- 1)	(S ea t No - 1)
5 3 8	11247 7/202 2	07.12 .2022	ABLA PL- 1485 2/20 22	MADAN DAS	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06		CRIM INAL MISC - 1 (BA IL- 1)	(S ea t No - 1)
5 3 9	11247 8/202 2	07.12 .2022	ABLA PL- 1485 1/20 22	MADAN DAS	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06		CRIM INAL MISC - 1 (BA IL- 1)	(S ea t No - 1)
5 4 0	11247 9/202 2	07.12 .2022	ABLA PL- 1485 0/20 22	MADAN DAS	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06		CRIM INAL MISC - 1 (BA IL- 1)	(S ea t No - 1)
5 4 1	11248 0/202 2	07.12 .2022	ABLA PL- 1484 9/20 22	J SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No - 1)
5 4 2	11248 1/202 2	07.12 .2022	ABLA PL- 1484 8/20 22	P K MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06		CRIM INAL MISC - 1 (BA IL- 1)	(S ea t No - 1)
5 4 3	11248 2/202 2	07.12 .2022	ABLA PL- 1484	KSHITIS H	C.O .	COUR T NO.	Order Dtd. 2022-12-06			(S ea t

			7/20 22			2				No - 1)
5 4 4	11248 3/202 2	07.12 .2022	ABLA PL- 1484 6/20 22	P K MISHRA	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No - 1)
5 4 5	11248 4/202 2	07.12 .2022	ABLA PL- 1484 5/20 22	J R DAS	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No - 1)
5 4 6	11248 5/202 2	07.12 .2022	ABLA PL- 1484 4/20 22	BALARAM SINGH	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No - 1)
5 4 7	11248 6/202 2	07.12 .2022	ABLA PL- 1484 0/20 22	S K BISWAL	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No - 1)
5 4 8	11248 7/202 2	07.12 .2022	ABLA PL- 1483 9/20 22	H K PATRA	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06		CRIM INAL MISC - 1 (BA IL- 1)	(S ea t No - 1)
5 4 9	11248 8/202 2	07.12 .2022	ABLA PL- 1483 8/20 22	H K PATRA	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06		CRIM INAL MISC - 1 (BA IL- 1)	(S ea t No - 1)
5 5 0	11248 9/202 2	07.12 .2022	ABLA PL- 1483 6/20 22	H K PATRA	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06		CRIM INAL MISC - 1 (BA IL- 1)	(S ea t No - 1)
5 5 1	11249 0/202 2	07.12 .2022	WP (C)- 3312 1/20 22	S. R. PATNAI K	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-07			(S ea t No - 1)

										1)
5 5 2	11249 1/2022	07.12 .2022	ABLA PL- 1483 7/20 22	SIVANAN DA SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No - 1)
5 5 3	11249 2/2022	07.12 .2022	ABLA PL- 1483 1/20 22	ASUTOSH MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No - 1)
5 5 4	11249 3/2022	07.12 .2022	ABLA PL- 1483 0/20 22	A K MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No - 1)
5 5 5	11249 4/2022	07.12 .2022	ABLA PL- 1482 2/20 22	K RASHID	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No - 1)
5 5 6	11249 5/2022	07.12 .2022	ABLA PL- 1482 1/20 22	K RASHID	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No - 1)
5 5 7	11249 6/2022	07.12 .2022	WP (C) - 3122 9/20 22	H K PANDA	C.O .	COUR T NO. 5	Order Dtd. 2022-12-07			(S ea t No - 1)
5 5 8	11249 7/2022	07.12 .2022	WP (C) - 3318 3/20 22	J P KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)
5 5 9	11249 8/2022	07.12 .2022	WP (C) - 3043 8/20 22	G SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12-06			(S ea t No - 1)
5 6 0	11249 9/2022	07.12 .2022	WP (C) - 3043 8/20	TAPAN SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No

			22			OLD				- 1)
5 6 1	11250 0/202 2	07.12 .2022	ABLA PL- 1482 0/20 22	BISWARA NJAN DALAI	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No - 1)
5 6 2	11250 1/202 2	07.12 .2022	ABLA PL- 1451 0/20 22	SARAT DASH	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06	CRMI NAL MISC - 2 (BA IL- 2)	(S ea t No - 10)	
5 6 3	11250 2/202 2	07.12 .2022	ABLA PL- 1442 4/20 22	H.S. PAIKRAY	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06		(S ea t No - 10)	
5 6 4	11250 3/202 2	07.12 .2022	ABLA PL- 1442 2/20 22	BIBEKAN ANDA MOHAPAT RA	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06		(S ea t No - 10)	
5 6 5	11250 4/202 2	07.12 .2022	ABLA PL- 1441 0/20 22	GANESH SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06		(S ea t No - 10)	
5 6 6	11250 5/202 2	07.12 .2022	ABLA PL- 1440 8/20 22	K.C. TRIPATH Y	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06		(S ea t No - 10)	
5 6 7	11250 6/202 2	07.12 .2022	ABLA PL- 1480 2/20 22	S P NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2022-12-05	CRIM INAL MISC - 1 (BA IL- 1)	(S ea t No - 1)	
5 6 8	11250 7/202 2	07.12 .2022	ABLA PL- 1440	BALARAM SINGH	C.O .	COUR T NO.	Order Dtd. 2022-12-06		(S ea t	

			4/20 22			2				No - 1)
5 6 9	11250 8/202 2	07.12 .2022	ABLA PL- 1401 1/20 22	A K MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No - 1)
5 7 0	11250 9/202 2	07.12 .2022	ABLA PL- 1435 1/20 22	A MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No - 1)
5 7 1	11251 0/202 2	07.12 .2022	ABLA PL- 1420 4/20 22	BISWARA NJAN DALAI	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No - 1)
5 7 2	11251 1/202 2	07.12 .2022	ABLA PL- 1417 8/20 22	J PRADHAN	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No - 1)
5 7 3	11251 2/202 2	07.12 .2022	ABLA PL- 1401 5/20 22	BIKASH PARIJA	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06		CRIM INAL MISC - 1 (BA IL- 1)	(S ea t No - 3)
5 7 4	11251 3/202 2	07.12 .2022	ABLA PL- 1389 5/20 22	R N PANDA	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No - 3)
5 7 5	11251 4/202 2	07.12 .2022	ABLA PL- 1389 4/20 22	B R MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No - 3)
5 7 6	11251 5/202 2	07.12 .2022	ABLA PL- 1380 3/20 22	BASUDEV BARIK	C.O .	COUR T NO. 2	Order Dtd. 2022-12-06			(S ea t No - 3)
5	11251	07.12	WP (C	UMAKANT	C.O	COUR	Order Dtd. 2022-12-06			(S

77	6/2022	.2022)- 3235 0/20 22	A CHHOTRA Y	.	T NO. 3 OLD				ea t No - 3)
578	11251 7/2022	07.12 .2022	WP (C))- 2340 6/20 22	J D MUDULI	C.O .	COUR T NO. 6	Order Dtd. 2022-12-06			(S ea t No - 3)
579	11251 8/2022	07.12 .2022	WP (C))- 3195 9/20 22	S K DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 3)
580	11251 9/2022	07.12 .2022	WP (C))- 2170 9/20 22	D BISWAL	C.O .	COUR T NO. 6	Order Dtd. 2022-12-06			(S ea t No - 3)
581	11252 0/2022	07.12 .2022	WP (C))- 3100 8/20 22	P K SWAIN	C.O .	COUR T NO. 20	Order Dtd. 2022-12-06		WRIT BRAN CH-5	(S ea t No - 22)
582	11252 1/2022	07.12 .2022	WP (C))- 3284 0/20 22	A PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 22)
583	11252 2/2022	07.12 .2022	WP (C))- 3283 8/20 22	A PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 22)
584	11252 3/2022	07.12 .2022	WP (C))- 3283 7/20 22	A PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 22)
588	11252 4/2022	07.12 .2022	WP (C))-	M.R. ROUTRAY	C.O .	COUR T	Order Dtd. 2022-12-06			(S ea

5	2		3301 3/20 22			NO. 3 OLD				t No - 22)
5 8 6	11252 5/202 2	07.12 .2022	WP (C) - 3084 1/20 22	P N NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 22)
5 8 7	11252 6/202 2	07.12 .2022	WP (C) - 3234 7/20 22	UMAKANT A CHHOTRA Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 22)
5 8 8	11252 7/202 2	07.12 .2022	WP (C) - 1728 3/20 22	SARAT DASH	C.O .	COUR T NO. 6	Order Dtd. 2022-12-06			(S ea t No - 22)
5 8 9	11252 8/202 2	07.12 .2022	WP (C) - 3284 2/20 22	A PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 22)
5 9 0	11252 9/202 2	07.12 .2022	WP (C) - 3284 6/20 22	A PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06			(S ea t No - 22)
5 9 1	11253 0/202 2	07.12 .2022	WP (C) - 3440 /202 2	L RAY	C.O .	COUR T NO. 6	Order Dtd. 2022-12-06			(S ea t No - 22)
5 9 2	11253 1/202 2	07.12 .2022	WP (C) - 3429 /202 2	L RAY	C.O .	COUR T NO. 6	Order Dtd. 2022-12-06			(S ea t No - 22)

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5 9 3	11253 2/202 2	07.12 .2022	WP (C))- 3285 2/20 22	A PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06		(S ea t No - 22)
5 9 4	11253 3/202 2	07.12 .2022	WP (C))- 1559 6/20 22	UMAKANT A CHHOTRA Y	C.O .	COUR T NO. 6	Order Dtd. 2022-12-06		(S ea t No - 22)
5 9 5	11253 4/202 2	07.12 .2022	WP (C))- 1559 8/20 22	UMAKANT A CHHOTRA Y	C.O .	COUR T NO. 6	Order Dtd. 2022-12-06		(S ea t No - 22)
5 9 6	11253 5/202 2	07.12 .2022	WP (C))- 7898 /202 2	DR. PURU SOTTAM CHULI	C.O .	COUR T NO. 6	Order Dtd. 2022-12-06		(S ea t No - 22)
5 9 7	11253 6/202 2	07.12 .2022	WP (C))- 3174 7/20 21	B B RAY	C.O .	COUR T NO. 9	Order Dtd. 2022-12-06		(S ea t No - 22)
5 9 8	11253 7/202 2	07.12 .2022	WP (C))- 1808 8/20 22	B B RAY	C.O .	COUR T NO. 6	Order Dtd. 2022-12-06		(S ea t No - 22)
5 9 9	11253 8/202 2	07.12 .2022	WP (C))- 2250 3/20 22	BANABIH ARI RAY	C.O .	COUR T NO. 6	Order Dtd. 2022-12-06		(S ea t No - 22)
6 0 0	11253 9/202 2	07.12 .2022	WP (C))- 3228	S DASH	C.O .	COUR T NO.	Order Dtd. 2022-12-06		(S ea t

			7/20 22			3 OLD			No - 22)
6 0 1	11254 0/202 2	07.12 .2022	WP (C) - 3228 9/20 22	S DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06		(S ea t No - 22)
6 0 2	11254 1/202 2	07.12 .2022	WP (C) - 3227 1/20 22	S C DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06		(S ea t No - 22)
6 0 3	11254 2/202 2	07.12 .2022	WP (C) - 3197 4/20 22	M M NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06		(S ea t No - 22)
6 0 4	11254 3/202 2	07.12 .2022	WP (C) - 3277 3/20 22	M.R. ROUTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06		(S ea t No - 22)
6 0 5	11254 4/202 2	07.12 .2022	WP (C) - 3270 7/20 22	S K PARIDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06		(S ea t No - 22)
6 0 6	11254 5/202 2	07.12 .2022	WP (C) - 3285 1/20 22	A PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06		(S ea t No - 22)
6 0 7	11254 6/202 2	07.12 .2022	WP (C) - 3285 3/20 22	A PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06		(S ea t No - 22)

608	112547/2022	07.12.2022	WP (C)-31747/2022	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-06			(Seat No - 22)
609	112548/2022	07.12.2022	WP (C)-31382/2022	SUVENDU BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-06			(Seat No - 22)
610	112549/2022	07.12.2022	WP (C)-33090/2022	CHHABI RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-06			(Seat No - 22)
611	112550/2022	07.12.2022	WP (C)-32276/2022	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-06	WRIT BRAN CH-2		(Seat No - 6)
612	112551/2022	07.12.2022	WP (C)-28771/2022	PRANAMITA BASTIA	C.O.	COURT NO. 22	Order Dtd. 2022-11-24			(Seat No - 6)
613	112552/2022	07.12.2022	WP (C)-32559/2022	NIRANJAN SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-06	WRIT BRAN CH-5		(Seat No - 23)
614	112553/2022	07.12.2022	WP (C)-33001/2022	M NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-06	WRIT BRAN CH-4		(Seat No - 37)
615	112554/2022	07.12.2022	WP (C)-33003/2022	M NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-06	WRIT BRAN CH-4		(Seat No - 37)

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6 1 6	11255 5/202 2	07.12 .2022	WP (C) - 3300 7/20 22	M NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06		WRIT BRAN CH-4	(S ea t No - 37)
6 1 7	11255 6/202 2	07.12 .2022	WP (C) - 3300 8/20 22	M NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12-06		WRIT BRAN CH-4	(S ea t No - 37)

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